

Minutes of Exim Facilitation Committee (EFC) meeting No. 10/AM22 dated 15.02.2022 for Import of Restricted Items

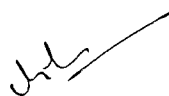
Meeting No. 10/AM22 of Exim Facilitation Committee (EFC) was held on 15.02.2022 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

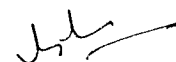
- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri Jai Pal, Dy. DGFT, DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Dr. Nilesh Pawar, DD (AQ), D/o Fisheries
- (vi) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (vii) Shri S.Ch. Sahu, SO(Prov – II), MHA
- (viii) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (ix) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (x) Shri Amber Dubey, Joint Secretary, M/o Civil Aviation
- (xi) Shri Sushilk Jain, Development Officer, DPIIT

3. Total number of cases considered in the meeting was **273**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **44** cases have been approved, **16** cases have been rejected, **20** cases have been closed and **193** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case at Sl. No. 108 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.



Part 1						
D/o AH&D						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
1.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182017AM22	11.9.21	06 Nos Mammals	106190 0	15858 00	The Committee decided to Close the case for want of comments from CZA.
2.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00182276AM22	12.9.21	06 Nos Mammals	106190 0	13215 00	The Committee decided to Close the case for want of comments from CZA.
3.	ACCUVANCE LLP, DELHI HQRXIMLAPPLY 00196291AM22	28.9.2021	8000 Units FROZEN BOVINE SEMEN GIR	511100 0	46232 16	Comments sought from DAHD on 30.09.2021. D/o AH&D vide email dated 16.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 23.11.2021. D/o AH&D informed the Committee that the case is under examination with them.
4.	ABDUL SALAM, HQRXIMLAPPLY 00197163AM22	29.9.2021	2 nos. Pet Cats (Name – Celine Dion and Jennifer; Breed Persian, Sex –	106491 0	11250	Recommended by DAHD vide OM dated 08.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 08.02.2022.



			Female, Micro chip No. 991001003698925 and 991001003698913)			
5.	STAR BORN STUD AND AGRI FARM, CHANDIGARH. HQRXIMLAPPLY 00256691AM22	17.11.20 21	12 nos. SHETLAND PONIES (AGE-01 TO 20 YEARS) (SEX- COLTS/STALLIONS / FILLIES/MARES)	101299 0	86400 00	Comments sought from AH&D on 18.11.2021. D/o AH&D vide email dated 21.12.2021 has requested the firm to submit NOC from the State Government. Reminder sent to the firm on 19.01.2022. The firm replied vide email dated 19.01.2022. D/o AH&D informed the Committee that the case is under examination with them.
6.	STAR BORN STUD AND AGRI FARM HQRXIMLAPPLY 00270019AM22	30.11.21	12 Nos SHETLAND PONIES (AGE-01 TO 20 YEARS) (SEX- MALE /FEMALE)	010121 00	96,00, 000	Recommended by DAHD vide OM dated 07.02.2022 for import of 12 Nos of Shetland Ponies from UK, Poland, France and Netherlands. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 07.02.2022.
7.	Anup Padmanabhan HQRXIMLAPPLY 00280103AM22	9.12.202 1	1 no. Mini Rex Rabbit	106140 0	39000	Comments sought from AH&D on 09.12.2021. DAHD vide email dated 29.12.2021 has sought the microchip no. from the applicant. Reminder sent on 19.01.2022. The Committee decided to send a Final Reminder to the firm.
8.	JAI RESEARCH FOUNDATION, GUJARAT HQRXIMLAPPLY 00287122AM22	14.12.20 21	5000 Nos Rats 5000 Nos Mice 500 Nos Rabbits 500 Nos Guinea Pigs	106190 0	39218 7.4	Recommended by DAHD vide OM dated 08.02.2022 for import of Rat, Mice, Rabbits and Guinea Pigs from Netherlands, Israel, France, UK and USA. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 08.02.2022.

9.	ASHOKKUMAR CHANDUBHAI PATEL(DAD) AND DARSHAN PATEL(SON) HQRXIMLAPPLY 00286853AM22	15.12.20 21	1 no. LIVE CAT	106190 0	2277	Comments sought from AH&D on 21.12.2021. D/o AH&D vide email dated 24.12.2021 had sought some information from the applicant. The applicant replied directly to DAHD vide email dated 24.12.2021. D/o AH&D informed the Committee that the case is under examination with them.
10.	ADVAIT IMPORTS EXPORTS, PUNE HQRXIMLAPPLY 00298285AM22	27.12.20 21	120 nos. WHITE SAANEN GOAT, 15 TO 45KG HORN AND WITHOUT HORN	104200 0	30000 00	Comments sought from AH&D on 28.12.2021. AH&D vide email dated 28.12.2021 has sought some information from the firm. The Committee decided to send a Final Reminder to the firm.
11.	PALAMUR BIOSCIENCES PRIVATE LIMITED, SECUNDERABA D HQRXIMLAPPLY 00297540AM22	23.12.20 21	600 nos. Sexed Semen - Gyr breed Bull - ESCALADO FIV CAL; Conventional Semen - Gyr breed Bull - ESCALADO FIV CAL; Sexed Semen - Gyr breed Bull - KAMARAM FIV F MUTUM etc.	511100 0	13180 59	Comments sought from AH&D on 28.12.2021. AH&D vide email dated 28.12.2021 has sought some information from the firm. The firm replied vide email dated 04.01.2022. DAHD vide email dated 19.01.2022 has sought some information from the firm. Reminder sent to the firm on 15.02.2022. The Committee decided to send a reminder to the firm.
12.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH	04.01.22	23 Vials Fresh eggs of C. elegans	040729 00	19,90 4.70	Comments sought from AH&D on 05.01.2022. AH&D vide email dated 13.01.2022 has sought some information from the firm. Reminder sent to the firm on 07.02.2022 and 15.02.2022.

	HQRXIMLAPPLY 00308431AM22					The Committee decided to send a reminder to the firm.
13.	Sravani Siripuram HQRXIMLAPPLY 00318943AM22	14.01.22	1 No Service dog [Pet Name- Bronu Siripuram, DoB – 08.04.2019, Breed- Retriever, Labrador, microchip no. 982126054199888)	010649 90	0.0.	Recommended by DAHD vide OM dated 07.02.2022. The Committee decided to recommend the case subject to further approval of competent authority.
14.	NATIONAL CENTRE FOR CELL SCIENCE HQRXIMLAPPLY 00318748AM22	14.01.22	40 Nos Laboratory Mice- Genetically defined	010619 00	9,84,0 71.79	Comments sought from AH&D on 17.01.2022. DAHD informed the Committee that the case is under examination with them.
15.	Indian Institute Of Science HQRXIMLAPPLY 00321296AM22	17.01.22	106 Nos Live Mice	010619 00	43,85, 485.7 0	Recommended by DAHD vide OM dated 07.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 07.02.2022.
16.	HARNEET KAKKAR HQRXIMLAPPLY 00323336AM22	19.01.22	1 No DOG PET (Pet name – Ollie, breed- Shih-a-poo, Sex-MN, Color- Black, DoB 24.04.2018, Microchip No. 990000002757811)	010641 90	50,00 0.00	Recommended by DAHD vide OM dated 07.02.2022. The Committee decided to recommend the case subject to further approval of competent authority.

17.	Syed Zeeshan Ahmed HQRXIMLAPPLY 00323877AM22	19.01.22	1 No Name: Eddy, DOB: 27/05/2021, Color:Brown Tabby Van, Sex: Male, Breed: Persian, Chip:616093901393246 1 No Name: Sweet Doll,DOB:15/07/2021 ,Color:Black Torti Van, Sex: Female, Breed:Persian, Chip:250269300196743	01064910	22,500.00	Comments sought from DAHD on 20.01.2022. DAHD vide email dated 14.02.2022 has sought some information from the firm. The Committee decided to send a reminder to the firm.
18.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY 00323570AM22	19.01.22	2 pairs Htr2aflox/flox transgenic mice	01061900	1,00,000.00	Recommended by DAHD vide OM dated 07.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 07.02.2022.
19.	Risha Aich HQRXIMLAPPLY 00328927AM22	24.01.22	1 No Pet Dog, Golden Retriever, Age 1 Year as of 24 Jn 2022	01013020	1,27,000.00	Comments sought from AH&D on 24.01.2022. DAHD vide email dated 27.01.2022 has sought some information / documents from the applicant. The applicant responded directly to DAHD vide email dated 01.02.2022.



20.	Srinath Mudhelli HQRXIMLAPPLY 00321770AM22	14.01.22	1 No Pet Dog (DoB – 01.07.2014, Breed – Maltese, Sex – Female Spayed, Color – White, Microchip no. 985112010003924)	010130 20	1,00,0 00.00	Recommended by DAHD vide OM dated 07.02.2022. The Committee decided to recommend the case subject to further approval of competent authority.
21.	Gayathri Sridhar HQRXIMLAPPLY 00334582AM22	28.01.22	1 No Dog (Name – Theo Sridhar, Breed havanese, Sex- neutered Male, Color – White, Tan and Black, DoB- 06.05.2017, Microchip No. 985112009859778)	010130 20	1,27,0 00.00	Recommended by DAHD vide OM dated 07.02.2022. The Committee decided to recommend the case subject to further approval of competent authority.
22.	Sainath Panitapu HQRXIMLAPPLY 00331568AM22	25.01.22	1 No Pet Dog (Female)	010619 00	30000 0	Comments sought from AH&D on 31.01.2022. DAHD informed the Committee that they have sought some information / documents from the firm.
23.	MALLIKARJUNA GANGARA RUDRAPPA HQRXIMLAPPLY 00337642AM22	31.01.22	23 Nos Black head Dorper Sheep ewes; 6 - 9 month old - ready for mating. Conform to breed standards 2 Nos	010410 10	33,08, 531.4 0	Comments sought from AH&D on 01.02.2022. DAHD informed the Committee that the case is under examination with them.

			Black head Dorper Sheep rams: 12 month old – ready for mating. Conform to breed standards 23 Nos White head Dorper Sheep ewes: 6 -9 month old - ready for mating. Conform to breed standards 2 Nos White head Dorper Sheep rams: 12 month old – ready for mating. Conform to breed standards			
24.	EMERGENT DREAMWORKS INFRA DEVELOPERS PRIVATE LIMITED HQRXIMLAPPLY 00335944AM22	29.01.22	3 Nos PUREBRED BOAR YORKSHIRE 10 Nos PUREBRED GILTS YORKSHIRE 3 nos PUREBRED BOAR LANDRACE 10 nos PUREBRED GILTS LANDRACE 3 nos PUREBRED BOAR	010310 00	28,22, 550.0 0	Comments sought from AH&D on 01.02.2022. DAHD informed the Committee that the case is under examination with them.



			DUROC 10 Nos PUREBRED GILTS DUROC			
25.	Apoorva Arun Dubey HQRXIMLAPPLY 00355358AM22	14.02.22	1 No Live Pet Dog Pet name – Joey Breed – Shih-Tzu DoB – 20.09.2021 Sex – Male Color – White Red Microchip No. 9002150002469741	010619 00	0.0	Recommended by DAHD vide OM dated 16.02.2022. The Committee decided to recommend the case subject to further approval of competent authority.
Part 2	D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
26.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC [102100850011AM 20]	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	010639 00	69600 0	The Committee decided to Reject the case due to no reply from the firm despite repeated reminders.
27.	MODERN PET CENTRE	10.4.21	128 Nos Psittaciformes	106320 0	46343 7.5	Recommended by DAHD vide OM dated 27.07.2021.

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	HQRXIMLAPPLY 00009187AM22		(including parrots, parakeets, macaws and cockatoos)			Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021. Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. The Committee decided to seek justification and purpose of import from the firm. DL issued to the firm on 04.02.2022.
28.	DELTA EXIM SERVICES HQRXIMLAPPLY 00166806AM22	19.8.21	2 Pairs live cat (ocelot, leoparduspardalis)	106190 0	20000 0	Comments sought from DAHD on 07.09.2021.DAHD vide email dated 13.09.2021 has sought some clarification. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 14.10.2021. Reminders sent to the firm on 29.10.2021 and 13.11.2021. The Committee decided to send a Final Reminder to the firm.
29.	MADRAS CROCODILE BANK TRUST HQRXIMLAPPLY 00169582AM22	24.8.21	2 Nos West African Dwarf crocodile 2 Nos American crocodile	106200 0	0.00	Recommended by DAHD vide OM dated 14.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. DL issued to the firm on 25.10.2021. Reminders sent to the applicant on 09.11.2021 and 24.11.2021. The Committee decided to send a reminder to the firm.

30.	FORTUNE ASSOCIATES HQRXIMLAPPLY 00170032AM22	25.8.21	3 Pairs Cat (Captive Bred) 1 year Old – Leptailurus serval	106900 0	22560 0	Comments sought from DAHD on 07.09.2021. DAHD informed the Committee that they have sought some information/ documents from the firm. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) vide letter dated 20.10.2021 has sought NOC from CWW and CITES Permit from the firm. Reminders sent to the firm on 25.10.2021, 09.11.2021 and 24.11.2021. The Committee decided to send a Final Reminder to the firm.
31.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00173994AM22	31.8.21	10 Nos Mammals (5:5 Common Genet)	106190 0	17680 00	The Committee decided to Close the case for want of comments from CZA.
32.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174183AM22	31.8.21	08 Nos Mammals (4:4 Red Kangroos)	106190 0	90240 00	The Committee decided to Close the case for want of comments from CZA.
33.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00174325AM22	31.8.21	02 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17680 0	The Committee decided to Close the case for want of comments from CZA.

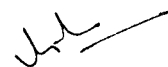
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34.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00174495AM22	31.8.21	10 Nos Mammals (5:5 Serval)	106190 0	17680 00	The Committee decided to Close the case for want of comments from CZA.
35.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176549AM22	03.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13260 0	The Committee decided to Close the case for want of comments from CZA.
36.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176542AM22	03.9.21	8 Nos Mammals	106190 0	17680 00	The Committee decided to Close the case for want of comments from CZA.
37.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00176551AM22	03.9.21	2 Nos Birds:-- Birds of prey	106310 0	37600 00	The Committee decided to Close the case for want of comments from CZA.
38.	SUHANİ FARMS, BANGALORE HQRXIMLAPPLY 00176882AM22	04.9.21	10 Nos Mammals:-- Reptiles (including snakes and turtles)	106200 0	15912 0	The Committee decided to Close the case for want of comments from CZA.



39.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00181877AM22	11.9.21	2 Nos Birds:-- Psittaciformes(includi ng parrots, parakeets, macaws and cockatoos)	106320 0	14096 0	The Committee decided to Close the case for want of comments from CZA.
40.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182134AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	17620 0	The Committee decided to Close the case for want of comments from CZA.
41.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPLY 00182169AM22	11.9.21	6 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13215 00	The Committee decided to Close the case for want of comments from CZA.
42.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00182274AM22	12.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	106320 0	13311 0	The Committee decided to Close the case for want of comments from CZA.
43.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPLY 00193378AM22	25.09.21	1 no. Sun Conure Parrot	106320 0	37200	Recommended by DAHD vide OM dated 05.10.2021. Comments sought from MoEF&CC on 28.09.2021.Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 03.01.2022 has sought some documents from the firm.

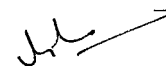
						The applicant vide email dated 04.01.2022 has submitted the CITES permit and informed that they have applied for NOC of CWLW through the Parivesh portal.
44.	Mohamed Rizwan HQRXIMLAPPLY 00220110AM22	21.10.21	6 nos. Pigeon	106390 0	3000	Comments sought from DAHD on 22.10.2021 DAHD vide email dated 08.11.2021 has sought some information from the applicant. The applicant replied vide email dated 30.12.2021. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 12.01.2022 has sought some information / documents from the applicant. Reminder sent to the applicant on 08.02.2022. The Committee decided to send a reminder to the firm.
45.	THE ZOOS AND PARKS AUTHORITY OF TELANGANA, HYDERABAD HQRXIMLAPPLY 00225390AM22	21.10.21	4 nos. of Eastern Grey Kangaroo 2 nos. of MEERKAT	106190 0	0	Comments sought from DAHD on 05.11.2021. DAHD informed the Committee in its meeting No. 09/AM22 that the case is under examination with them. Comments sought from MoEF (WL) on 26.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 22.11.2021 has sought some clarification from the firm. Reminders sent to the applicant on 10.12.2021, 25.12.2021 and 15.02.2022.



						The Committee decided to Close the case due to non-reply from the applicant despite repeated reminders.
46.	FARHAT JABEEN, KANPUR HQRXIMLAPPLY 00240513AM22	3.11.2021	6 nos. Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos	106320 0	10000 0	Comments sought from DAHD on 03.11.2021 DAHD vide email dated 16.11.2021 has sought some information from the firm. Reminders sent to the firm on 15.12.2021 and 19.11.2022.The applicant replied vide email dated 19.11.2022. Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit. DL issued to the firm on 25.11.2021. Reminder sent to the firm on 10.12.2021.
47.	Devapoorna Beryl Valantina HQRXIMLAPPLY 00230935AM22	29.10.2021	8 nos. Zebra Finches	106390 0	50000	Recommended by DAHD vide OM dated 15.11.2021 for import of 08 Nos of Zebra Finches from Bahrain. Comments sought from MoEF (WL) on 02.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has sought some documents from the firm. DL issued to the firm on 25.11.2021. The Committee decided to send a Final Reminder to the firm.
48.	FORTUNE ASSOCIATES, HYDERABAD HQRXIMLAPPLY	24.12.2021	111 nos. Domestic Geese Anseranser; Scottish Cattle Bostaurus;	105990 0; 010221 10	64806 00	Comments sought from DAHD on 31.12.2021 DAHD informed the Committee that the case is under examination with them.

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	00296340AM22		Exotic Sheep Ovisaries and Belgian blue Bostaurus`			Comments sought from MoEF (WL) on 31.12.2021. MoEF&CC (WL) vide letter dated 11.01.2022 has requested the firm to submit NoC from CWLW.
49.	ZOO AUTHORITY OF KARNATAKA HQRXIMLAPPLY 00332703AM22	27.01.22	2 male and 3 female Ring Tailed Lemurs are being imported from Zoo Park Zajezd, Czech Republic	010611 00	1	Recommended by MoEF&CC (WL) vide letter dated 24.01.2022 Recommended by DAHD vide OM dated 08.02.2022. The Committee decided to recommend the case subject to further approval from competent authority.
Part 3	MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
50.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC [092100850099AM 20]	03.03.20	44 Nos. of Hunting Trophie	970500 10	89700 0	The Committee decided to Close the case due to no reply from the firm despite repeated reminders to the firm.
51.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM 21/G-13/IC [092100850044AM	25.07.20	4 Nos. Animal Trophies	970500 10	11000 0	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount



	21]					Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee that the case is under examination with them.
52.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM 21/M-70/IC [092100850058AM 21]	20.10.20	1 no Black Wildebeest Shoulder mount 1 no Cape Springbuck Shoulder Mount 1 no Gemsbuck Shoulder mount 1 no Kudo Shoulder mount 1 no. Nyala Shoulder Mount 1 no Red Hartebeest Shoulder Mount 1 no Waterbuck Shoulder Mount 1 no Giraffe Shoulder Neck Mount 1 no Giraffe Backskin	970500 10	35000 0	Recommended by MoEF&CC (WL) vide letter dated 20.12.2021 for import of 7 Nos Taxidermy Animal Trophy Mounts. Further, MoEF&CC (WL) has informed that import of Giraffe Shoulder Neck Mount, Giraffe Backskin and Giraffe Leg Skin requires an export permit to be presented at the time of import. MoEF (WL) has requested the firm to furnish the requisite export permit vide letter dated 20.12.2021. The Committee decided to send a reminder to the firm.

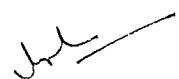
			1 no Giraffe leg Skin with bones x 4 on Wooden Top			
53.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY 00124622AM22	25.6.21	12 Nos Mammals:-- Other	106190 0	38813 8	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021. Reminder sent to the applicant on 29.10.2021. The Committee decided to send a Final Reminder to the applicant.
54.	THE MERCHANTS HQRXIMLAPPLY 00010098AM22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	970500 10	74150 0	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm. Reminder sent to the firm on 14.10.2021. The Committee decided to send a reminder to the firm.
55.	HIMACHAL HERBS HQRXIMLAPPLY 00126033AM22	28.6.21	150 MT Roots and Rhizomes:-- --- Kuth root	121190 46	17892 000	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and Aayush. Comments sought from MoEF&CC and M/o Aayush on 22.09.2021. MoEF (WL) vide letter dated 13.10.2021 has sought Copy of CITES Permit, NOC for import from the concerned State CWW and Copy of

						the license granted by the CWW or any other officer authorized by the State Govt. to commence or carry-on business or occupation as a dealer in Kuth. DL issued to the firm on 14.10.2021. Reminders sent to the firm on 29.10.2021 and 13.11.2021. The Committee decided to send a Final Reminder to the firm.
56.	J.MUTHURAJAN, TIRUNELVELI DISTRICT TAMILNADU HQRXIMLAPPLY 00236900AM22	30.10.21	1 no. Stuffed Animal trophy	970500 10	43206	Comments sought from MOEF (WL) on 05.11.2021. MoEF (WL) vide letter dated 20.12.2021 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
57.	J.CHENTHILRAJ AN HQRXIMLAPPLY 00244634AM22	08.11.21	1 Nos Stuffed Animal trophy, to be kept in my private residence, it is a non-cites item,	970500 10	59,12 4.00	Comments sought from MOEF (WL) on 12.11.2021. MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm. The Committee decided to send a reminder to the firm.
58.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00297263AM22	24.12.20 21	2 nos. GPS Vertex with standard accessories	852691 90	38526 6.1	Comments sought from MOEF (WL) on 28.12.2021. MoEF&CC (WL) informed the Committee that they have sought some information / documents from the firm.
59.	DROGO PETS PRIVATE LIMITED, MAHARASHTRA	29.12.21	10 nos. African Ball Pythons (Python Regius)	106200 0	18073 2.16	MoEF&CC (WL) vide letter dated 31.01.2022 informed that they do not support the import. The Committee decided to Reject the application on the basis of

	HQRXIMLAPPLY 00301507AM22					comments received from MoEF&CC (WL).
60.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00331600AM22	25.01.22	1 Set Tranquilizing Gun RD706 with all accessories	930400 00	1,72,8 89.00	Recommended by MoEF&CC (WL) vide letter dated 04.02.2022 for supply to Wildlife Warden, Kargil, UT of Ladakh. The Committee decided to Approve the case for supply to Wildlife Warden, Kargil, UT of Ladakh subject to conditions mentioned in the MoEF&CC (WL) letter dated 04.02.2022.
61.	BMR WILDLIFE SERVICES HQRXIMLAPPLY 00345236AM22	06.02.22	2 Sets Tranquilizing gun Model RD706 Remote Injection gun with accessories (Foot pump 7 bar + Needle Tool)	930400 00	2,75,7 33.10	Recommended by MoEF&CC (WL) vide letter dated 10.02.2022 for supply to Deputy Conservator of Forest, Yawal Forest Division, Maharashtra and Deputy Conservator of Forest Officer, Kinnaur Forest Division at R/Peo. Himachal Pradesh. The Committee decided to Approve the case for supply to Deputy Conservator of Forest, Yawal Forest Division, Maharashtra and Deputy Conservator of Forest Officer, Kinnaur Forest Division at R/Peo. Himachal Pradesh subject to conditions mentioned in the MoEF&CC (WL) letter dated 10.02.2022.
62.	KAVITA CHANDRAGIRI HQRXIMLAPPLY 00271877AM22	01.12.21	4 nos. SPECIES TRACHEMYS SCRIPTA SCRIPTA (YELLOW BELLIED SLIDER TERRAPIN)	106200 0	4170	For Ex-post facto Approval.
Part 4	D/o Fisheries					
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS)	CIF value	Status



	&HQ File No.			Code)		
63.	BERYL AQUA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00231002AM22	29.10.20 21	3079000 nos. ORNAMENTAL FISH	301110 0	1,88,5 9,141. 00	Comments sought from D/o Fisheries on 02.11.2021. D/o Fisheries vide letter dated 23.11.2021 have informed that the firm needs to submit application in prescribed format. The firm has been requested to submit application in prescribed format on 23.11.2021. Reminder sent to the firm on 14.01.2022. The reply from the firm referred to D/o Fisheries on 07.02.2022. D/o Fisheries vide email dated 14.02.2022 informed that the applicant may be asked to submit details in prescribed format to D/o Fisheries through DGFT for further consideration
64.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY 00308435AM22	04.01.22	3000 Nos Wild type and mutant zebrafish embryos	030111 00	100.0 0	Comments sought from D/o Fisheries on 05.01.2022. D/o Fisheries vide email dated 14.02.2022 has informed that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into Indian Waters.
Part 5	Ministry of Steel (MoS)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
65.	NAGPUR PYROLUSITE P LTD HQRXIMLAPPLY 00149969AM22	29.7.21	265 MT Titanium Alloy Scrap	810830 00	59943 000	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021.



						The Committee decided to send a Final Reminder to the firm.
						Comments sought from MoEF (HSMD) on 04.08.2021.
						MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021.
66.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPPLY 00160869AM22	12.8.21	200 MT Waste and scrap	811020 00	66660 00	Comments sought from M/o Steel on 17.08.2021. Reminder sent to M/o Steel on 09.11.2021. M/o Steel vide email dated 14.12.2021 has sought some information from the firm.
67.	AXORA RESOURCES LIMITED, KOLKATA HQRXIMLAPPLY 00281039AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	800200 90	46592 4155	Comments sought from M/o Steel on 10.12.2021.
						Comments sought from MoEF (HSMD) on 10.12.2021.
Part 6	MoEF&CC (OC) and D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
68.	HEMANI INDUSTRIES	23.09.21	700 MT	290314	7,81,20,000	Recommended by D/o C&PC vide OM dated 30.12.2021 for import of 438 MT of Carbon Tetra Chloride.

	LIMITED, MUMBAI HQRXIMLAPPLY 00192087AM22		Carbon Tetra Chloride	00		Comments sought from MoEF (Ozone Cell) on 24.09.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. Reminder issued to the firm vide DL dated 27.10.2021. The Committee decided to send a Final Reminder to the firm.
69.	TAGROS CHEMICALS INDIA PRIVATE LIMITED, ANNASALA HQRXIMLAPPLY 00263352AM22	23.11.20 21	345 MT CARBON TETRA CHLORIDE	290314 00	30073 650	Recommended by MoEF&CC (OC) vide OM dated 15.02.2022. Recommended by D/o C&PC vide OM dated 15.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 15.02.2022 and D/o C&PC OM dated 15.02.2022.
70.	TAGROS CHEMICALS INDIA PRIVATE LIMITED, ANNASALAI HQRXIMLAPPLY 00284219AM22	13.12.20 21	388 MT CARBON TETRA CHLORIDE	290314 00	33866 580	Recommended by MoEF&CC (OC) vide OM dated 15.02.2022. Recommended by D/o C&PC vide OM dated 15.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 15.02.2022 and D/o C&PC OM dated 15.02.2022.
71.	TAGROS CHEMICALS INDIA PRIVATE LIMITED, ANNASALAI HQRXIMLAPPLY 00294038AM22	22.12.20 21	340 MT CARBON TETRA CHLORIDE	290314 00	30165 650	Recommended by MoEF&CC (OC) vide OM dated 15.02.2022. Recommended by D/o C&PC vide OM dated 15.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 15.02.2022 and D/o C&PC OM dated 15.02.2022.

72.	CEASEFIRE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00329748AM22	24.01.22	50000 Kgs HCFC-123 (Dichlorotrifluoroethane)	29037200	5,92,84,631.25	Recommended by MoEF&CC (OC) vide OM dated 04.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 04.02.2022.
73.	NIRMA LIMITED HQRXIMLAPPLY 00330790AM22	25.01.22	1 Kgs Bromochlorodifluoromethane (Halon 1211)	29037610	47,062.50	MoEF&CC (Ozone Cell) vide letter dated 03.02.2022 informed that the import may not be permitted. The Committee decided to Reject the application on the basis of comments received from MoEF&CC (OC).
Part 7	MeitY					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
74.	DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY 00278270AM22	6.12.2021	17000 nos. of Refurbished Motherboard for Laptop and Desktops 1200 nos. of Refurbished PPCBs / Cards for Personal Computer	84733020/ 84733030	437186277	Recommended by MeitY vide email dated 04.02.2022. The Committee decided to examine the case on file on the basis of comments received from MeitY vide email dated 04.02.2022 and SoP of MeitY dated 21.01.2022.

75.	HALIMA TRADERS HQRXIMLAPPLY 00305533AM22	03.01.22	30000 pcs Mobile Lcds Broken/Used (parts of mobile)	851770 90	30,45, 000.0 0	The application was examined by the Committee on the basis of MeitY letter dated 21.01.2022. The Committee decided to Reject the case.
76.	SACHIN HQRXIMLAPPLY 00242452AM22	17.12.21	2 Nos IPHONE 12 PRO(128GB) SILVER COLOUR	851712 90	50000	The application was examined by the Committee on the basis of MeitY letter dated 21.01.2022. The Committee decided to call for Self declaration from the applicant stating that the said items are for personal consumption only.
77.	METRO GLOBAL SOLUTION CENTER PRIVATE LIMITED HQRXIMLAPPLY 00321839AM22	14.01.22	791 Nos Second Hand Laptops	847130 10	3,50,2 0,756. 00	The application was examined by the Committee on the basis of MeitY letter dated 21.01.2022. The Committee decided to Reject the case.
78.	BHARAT ELECTRONICS HQRXIMLAPPLY 00323000AM22	18.01.22	7744.55 Grams PALCUSIL-25 BRAZING WIRE DIA 2MM	710692 90	1,14,6 5,644. 00	Recommended by MeitY vide email dated 07.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the MeitY email dated 07.02.2022.
Part 8	Ministry of Mines					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
79.	Sahil Gupta, Haryana 01/53/8/54277/AM 21/S-111/IC\	07.10.20	26631 Kgs. Zinc Ash	262019 90	13441 82.64	The Committee decided to Close the case due to no reply from the firm despite repeated reminders.

	[332100850011AM 21]					
80.	SHREM AIRPORT HOTELS PRIVATE LIMITED HQRXIMLAPPLY 00248658AM22	11.11.21	2000 MT LIME STONE BLOCK	251690 90	6,10,8 2,175. 00	M/o Mines vide OM dated 28.01.2022 has informed that this import may not be recommended as India has huge resources of Limestone. The Committee decided to Reject the application on the basis of comments received from M/o Mines.
81.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY 00314896AM2	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	262019 90	31,66, 800.0 0	Comments sought from M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. Comments sought from MoEF&CC (HSMD) on 12.01.2022.
Part 9	DHI					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
82.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/AM 21/R-25/IC [322100850253AM 21]	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished / Reconditioned) for VTA NC850 Sectional Warper	845590 00	22250 0	Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminders sent to the firm on 30.06.2021, 28.07.2021, 20.09.2021 and 20.10.2021. The Committee decided to send a Final Reminder to the firm.

83.	CATERPILLAR INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00266793AM22	26.11.20 21	2 nos. Caterpillar 320GX Excavator and Caterpillar 323GX Excavator	842952 00	10862 041	Comments received from DHI vide letter dated 07.02.2022. The Committee decided to examine the case on file.
Part 10	MHA (PM Division)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
84.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/AM 21/S-147/IC [052100850557AM 21]	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/N IT-44I/2020- 21;Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	900490 10	10657 48	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. Of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent to Home Department, Govt. Of West Bengal by MHA on 03.03.2021, 25.05.2021 and 09.08.2021.
85.	KAPRI CORP HQRXIMLAPPLY 00114116AM22	14.06.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos	930690 00	16,93, 511.7 9	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police. MHA vide letter dated 30.09.2021 informed that Home Department, Govt. Of Punjab has furnished supply order on 23.08.2021.

			Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)			Further, the firm's IEC has been referred to MHA on 04.10.2021. MHA vide letter dated 15.02.2022 informed that additional information is being sought from O/o Defence Production / firms.
86.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY 00099278AM22	25.05.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	930591 00	16,93, 536	Comments sought from MHA on 03.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm. Reply from firm referred to MHA vide email dated 23.07.2021. Reminder sent to MHA vide email dated 10.08.2021. MHA vide letter dated 30.09.2021 informed that comments from security agency are awaited. MHA informed the Committee that additional information is being sought by them.
87.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00153309AM22	03.08.21	5 Nos Other sporting, hunting or target- shooting shotguns, including combination shotgun-rifles	930320 00	35000 0	Comments sought from MHA on 10.08.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm. Reply from the firm referred to MHA vide email dated 22.12.2021. MHA informed the Committee that additional information is being sought by them.
88.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00125933AM22	03.08.21	15000 nos. 5.56X45MM BLANK AMMUNITION	930630 00	42500 0	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021. Reminder sent on 30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA on 30.09.2021.

						MHA informed the Committee that additional information is being sought by them.
89.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00168651AM22	23.08.21	300000 Nos NEUTRO++EVO INE ROSSO 127012N	930630 00	10500 00	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. MHA vide letter dated 10.12.2021 has sought some information/clarification from the firm. Reply from the firm referred to MHA vide email dated 22.12.2021. MHA informed the Committee that additional information is being sought by them.
90.	PLR SYSTEMS PRIVATE LIMITED, Ahmedabad HQRXIMLAPPLY 00194660AM22	27.09.21	1450 nos. BARREL ASSY, BLADE FRONT SIGHT S. ASSY, BAR, FRONT SIGHT etc.	930591 00	17822 52.2	Comments sought from MHA on 29.09.2021. MHA vide letter dated 13.12.2021 has sought some information/ documents from the firm. Reply from firm referred to MHA vide email dated 20.01.2022. MHA informed the Committee that additional information is being sought by them.
91.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00185940AM22	17.09.21	775 nos. Revolvers and Pistols, other than those of heading 9303 or 9304 (Slide G19 (VAR1) assembled, Spacer sleeve, Spring cups, Spring-loaded bearing, Slide cover plate etc.)	930200 00	46874 02.72	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA informed the Committee that additional information is being sought by them.
92.	COUNTER MEASURES	12.09.21	154 nos.	930200 00	25703 5.85	Comments sought from MHA on 13.10.2021.

	TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182269AM22		Spare Part of Glock 19 Gen 3 Pistol - BARREL G 19(VAR1), RECOIL SPRING ASSEMBLED 1, FIRING PIN, SPACE SLEEVE etc.			MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA informed the Committee that additional information is being sought by them.
93.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00182266AM22	12.09.21	40 Nos 1 Nos Slide Assembledn1 NosFrame Assembledn3 Nos Magazines AssemblednAbove parts encompassed in 1x Upper Assembly, 1x Lower Assembly, 3x Magazine for GLOCK 19X Pistol set Caliber 9x19mm (Semi Knocked Down Parts)	930200 00	17345 60	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA informed the Committee that additional information is being sought by them.
94.	DINEX (INDIA) PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY 00240695AM22	03.11.21	11 sets PARTS OF CAR MOUNT 15 ROUNDS REMOTE CONTROLLED LAUNCHER	KORE A, REPUBLIC OF	50,00, 000.0 0	Comments sought from MHA on 05.11.2021. MHA informed the Committee that additional information is being sought by them.



95.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI, TAMILNADU. HQRXIMLAPPLY 00199989AM22	01.10.21	50 nos. Revolver s and Pistols, other than those of heading 9303 or 9304 (Semi Knocked down kits of Glock19X (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags)	930200 00	21682 00	Comments sought from MHA on 05.11.2021. Application referred to MHA again on 14.12.2021. MHA informed the Committee that additional information is being sought by them.
96.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00199982AM22	01.10.21	50 nos. CZ Scorpion EVO3 A1? 9x19mm ? SKD Parts comprising of One Lower Assembly, 1 Upper Assembly, 3 Mags	930591 00	23436 00	Comments sought from MHA on 30.11.2021. Application referred to MHA again on 14.12.2021. MHA informed the Committee that additional information is being sought by them.
97.	PLR SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00265972AM22	26.11.21	372 Nos Parts and accessories of revolvers or pistols and of military weapons of heading 93.01	930510 00 930591 00	10693 99.97	Comments sought from MHA on 03.12.2021. Application referred to MHA again on 14.12.2021. MHA vide letter dated 28.01.2022 has sought some clarification from the firm. Reply from the firm referred to MHA on 09.02.2022. MHA informed the Committee that additional information is

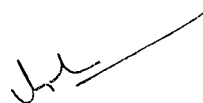
						being sought by them.
98.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00271963AM22	01.12.21	570 nos. Semi Knocked down kits of Glock 9x19mm Gen4 Pistol Set 1x Upper Assmebly,1x Lower Assembly,3xMags	930599 00	2,20,45,605	Comments sought from MHA on 07.01.2022. MHA vide letter dated 07.02.2022 has sought some information / documents from the firm.
99.	AIMTREX TECHNOLOGIES PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY 00202038AM22	4.10.21	15012 nos. AK47 TRAINING WEAPON SEMI-AUTO, 7.62 X 39MM COLOURED MARKING AMMUNITION, 9mm Man-Marker Rounds etc	950890 00	17977 74.3	Comments sought from MHA on 20.12.2021 MHA vide letter dated 03.02.2022 has sought some information / documents from the firm.
100.	AIMTREX TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00199637AM22	30.09.21	30050 Nos REPLICA TRAINING WEAPONS TOYS	950890 00	47,36,056.55	Comments sought from MHA on 07.01.2022. MHA vide letter dated 07.02.2022 has sought some information / documents from the firm.

Part 11

MHA (Coastal Security Division)

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
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101.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C-27/IC [052100850445AM20]	28.11.19	1 No. Night Vision Device	90051000	140000	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021, 30.09.2021, 27.10.2021, 15.12.2021.
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102.	JAGDAME STORE, KOLKATA HQRXIMLAPPLY 00153944AM22	04.08.21	1 No NIGHT VISION BINOCULAR	900510 00	86710	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminders sent on 30.09.2021 and 15.12.2021.
Part 12	DDP / DRDO / Air (HQ)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
103.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/ W-9/IC [052100850417AM 20]	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	880400 00	13158 5.20	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.
104.	NARENDRA EXPLOSIVES LIMITED HQRXIMLAPPLY	24.01.22	1 Set PARTS OF CAR MOUNT 15 ROUNDS REMOTE	930120 00	5,50,0 00.00	DDP vide email dated 04.02.2022 has informed that DDP is the competent authority to grant Import Licence as the items are being imported for defence end use (For supply to DRDO). They have requested the firm to apply online at defenceexim.gov.in

	00329331AM22		CONTROLLED LAUNCHER			for grant of Import Licence from DDP. The Case is accordingly being transferred to DDP. In view of the above, the Committee decided to Close the case.
Part 13	M/o P&NG					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
105.	P. A. S PETRO PRODUCT HQRXIMLAPPLY 00139830AM22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene Intermediate	271020 90	14400 7500	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021.Firm replied directly to M/o P&NG vide email dated 20.07.2021.Reminder sent to M/o P&NG vide email dated 02.08.2021. M/o P&NG vide email dated 19.08.2021 has sought latest technical specification for the items to be imported from the firm. Reply from firm referred to M/o P&NG vide email dated 07.09.2021.Reminder sent to M/o P&NG on 30.09.2021. M/o P&NG informed the Committee that comments are awaited from IOCL.
106.	RISHAB TRADING COMPANY, BANGALORE HQRXIMLAPPLY 00219954AM22	21.10.21	4000 MT HYDROCARBON SOLVENT (125/140) 1000 MT MINERAL HYDROCARBON	271019 20 271019 90	18848 0000	M/o P&NG vide OM dated 31.01.2022 informed the following: Hydrocarbon Solvent is available with Numaligarh Refinery Limited. Further, as the fuel meets specifications of MTO grade (125/240) and Indian Oil Corporation Limited is also manufacturing the product. The firm may procure the item through indigenous sources.

			OIL			The import policy for Mineral Hydrocarbon Oil is Free. In view of the above, the Committee decided to Close the case.
107.	THE AUTOMOTIVE RESEARCH ASSOCIATION OF INDIA, PUNE HQRXIMLAPPLY 00239839AM22	02.11.21	26170 kgs. And 400 ltrs, EURO VI Gasoline, EURO IV Gasoline, EURO III Diesel, EURO IV Diesel etc.	271012 41, 271020 20	97799 33.2	Comments sought from M/o P&NG on 05.11.2021. M/o P&NG informed the Committee that the case is under examination with them.
108.	TATA MOTORS LIMITED HQRXIMLAPPLY 00249379AM22	11.11.21	400 Kgs Diesel, B100 (RME) acc. to EN14214 (Full Version)	382600 00	7,90,0 00.00	Recommended by M/o P&NG vide OM dated 10.02.2022. The Committee decided to recommend the case subject to further approval of competent authority.
109.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY 00254274AM22	15.11.21	2000Ltrs ULG E10 EURO6 CERT F200L	271012 90	59684 5	Comments sought from M/o P&NG on 17.11.2021. M/o P&NG vide email dated 03.02.2022 has sought technical specifications of the item to be imported from the firm. The Committee decided to send a reminder to the firm.
110.	YOUNG BUHMWOO INDIA COMPANY PRIVATE LIMITED, KANCHIPURAM	17.11.20 21	3240 MT MICSOL 1820 / SOLVENT 178/194, ISOPAR H / SOLVENT 178/189 and ISOPAR H /	271012 90	40950 0000	Comments sought from M/o P&NG on 22.11.2021. M/o P&NG informed the Committee that comments are awaited from IOCL.

	HQRXIMLAPPLY 00257148AM22		SOLVENT 178/189			
111.	INDIA YAMAHA MOTOR PRIVATE LIMITED, DELHI HQRXIMLAPPLY 00268806AM22	29.11.20 21	1100 Ltrs. CEC RF- 02-08 (Euro V Reference Gasoline Fuel)	271012 41	32750 0	Comments sought from M/o P&NG on 29.11.2021. M/o P&NG informed the Committee that comments are awaited from IOCL.
112.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY 00272892AM22	19.11.21	516 Ks Diesel, EURO-6 Cert. Fuel B7	271020 20	41192 2.8	Comments sought from M/o P&NG on 02.12.2021. M/o P&NG informed the Committee that the case is under examination with them.
113.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY 00273099AM22	19.11.21	306 Kgs Gasoline, EURO-6 Cert. Fuel E10 306 Kgs CEC-RF-02-08 E5 (EURO V Gasoline)	271012 41	60548 1.82	For Ex-post facto approval.
114.	KOHLER POWER INDIA PRIVATE LIMITED, AURANGABAD HQRXIMLAPPLY 00270505AM22	29.11.20 21	2720kgs Diesel Test Fuel 2-D (HC) CFR 86.113- 07(B)(2)	271020 20	17004 62.4	Comments sought from M/o P&NG on 01.12.2021. Application referred to M/o P&NG again on 21.12.2021. M/o P&NG informed the Committee that the case is under examination with them.

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115.	TOTALENERGIE S MARKETING INDIA PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00276238AM22	6.12.2021	3400 MT 3000 MT of KETRUL D 80 HN and 400 MT of LUBRILAM S 31 L	271019 20	26413 2000	Comments sought from M/o P&NG on 07.12.2021. Application referred to M/o P&NG again on 21.12.2021. M/o P&NG informed the Committee that comments are awaited from IOCL.
116.	GILBARCO VEEDER ROOT INDIA PRIVATE LIMITED HQRXIMLAPPLY 00245156AM22	29.11.21	130 MT EXXSOL TM D60	271012 90	1,17,8 5,800. 00	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee that comments are awaited from IOCL.
117.	SIDHE PETROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00260041AM22	20.11.21	6000MT LIQUID PARAFFINS-40	271012 90	40,79, 70,00 0.00	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee that the case is under examination with them.
118.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY 00183989AM22	14.9.21	306 Kga Gasoline, EURO- 6Cert Fuel E10	271012 41	2,53,6 80.43	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee that comments are awaited from IOCL.
119.	HONDA MOTORCYCLE AND SCOOTER	14.09.21	1530 Kga GASOLINE ,EURO-	271012 41	7,11,7 07.04	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021.

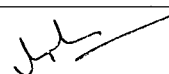
	INDIA PVT LTD HQRXIMLAPPLY 00184132AM22		6CERT FUEL E10			M/o P&NG informed the Committee that comments are awaited from IOCL.
120.	TOTALENERGIE S MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY 00311399AM22	07.01.22	4000 MT KETRUL D 80 S	271019 20	30,86, 00,00 0.00	Comments sought from M/o P&NG on 10.01.2022. M/o P&NG informed the Committee that comments are awaited from IOCL.
121.	AVL TECHNICAL CENTRE PRIVATE LIMITED HQRXIMLAPPLY 00298011AM22	25.12.21	2500 Kgs Diesel Test Fuel 2-D (HC) CFR 86.113- 07(B)(2) 2000 Kgs Gasoline, Indian Reference Fuel E20	271020 20 271012 41	66,97, 644.0 0	Comments sought from M/o P&NG on 14.01.2022. M/o P&NG informed the Committee that comments are awaited from IOCL and PPAC.
122.	HARDCASTLE PETROFER PRIVATE LIMITED HQRXIMLAPPLY 00309861AM22	06.01.22	216 MT ISOPAR H FLUID 300 MT ISOPAR L FLUID	271012 90	6,31,8 5,850. 00	Comments sought from M/o P&NG on 24.01.2022. M/o P&NG informed the Committee that comments are awaited from IOCL and PPAC.
Part 14	DoT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
123.	Airports Authority of India,	06.11.20	(1) 10 Nos. VHF Transmitters	852550 10	28880 15.06	Comments sought from DoT on 09.11.2020.

	Delhi 01/53/8/54438/AM 21/A-76/IC [052100850522AM 21]		(2) 10 Nos. VHF Receivers			DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019. Reminders sent to the firm on 29.09.2021, 14.10.2021 and 29.10.2021. The Committee decided to send a Final Reminder to the applicant.
124.	Airports Authority of India, Delhi 01/53/8/54439/AM 21/A-77/IC [052100850523AM 21]	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	852550 10	11263 2587. 22	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminders sent to the firm on 29.09.2021, 14.10.2021 and 29.10.2021. The Committee decided to send a Final Reminder to the applicant .
Part 15	DoT and M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
125.	San Marine 01/53/8/54866/AM 21/S-169/IC [262100850228AM 21]	27.01.21	1 Nos 4KW Radar	852610 00	47049 7.00	Comments received from DGCA vide email dated 15.02.2022. The Committee decided to seek clarification from DGCA. Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021 and 29.10.2021.

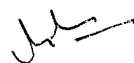
						The Committee decided to send a Final Reminder to the firm.
126.	Danny Dsouza., Thane 01/53/8/54937/AM 21/D-36/IC [032100850477AM 21]	04.02.21	1 UntMarine Radar JMR-9225-6XC	852610 00	23550 00.00	Comments received from DoT vide letter dated 18.02.2021. Comments received from DGCA vide email dated 15.02.2022. The Committee decided to seek clarification from DGCA.
127.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM 21/A-122/IC	08.02.21	3 Nos Radar Detector	852610 00	13177 1.00	Comments received from DoT vide letter dated 18.02.2021. Comments received from DGCA vide email dated 15.02.2022. The Committee decided to seek clarification from DGCA.
128.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029519AM22	29.04.21	10 Nos Radar Apparatus	852610 00	11110 3	Comments received from DGCA vide email dated 15.02.2022. The Committee decided to seek clarification from DGCA. Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needsto obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021.The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021.

						The Committee decided to send a Final Reminder to the firm.
129.	SAVTOA SOFTWARE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00010977AM22	12.4.21	1 no Radar apparatus	852610 00	27121 3	Comments received from DGCA vide email dated 15.02.2022. The Committee decided to seek clarification from DGCA. Comments sought from DoT on 24.06.2021. DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing. Reminder sent to the firm on 26.10.2021 and 25.11.2021. The Committee decided to send a Final Reminder to the firm.
130.	DITYAN SERVICES (OPC) PRIVATE LIMITED HQRXIMLAPPLY 00174706AM22	01.9.21	1 No DRONE UAV AND ITS PARTS AS PER PROFORMA INVOICE	880100 90	32350 24	Comments sought from DoT on 08.09.2021. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 08.09.2021. Reminder sent to DGCA on 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. The Committee decided to seek details regarding purpose of import from the firm.
131.	ICOMM TELE LIMITED, HYDERABAD HQRXIMLAPPLY 00176568AM22	02.9.21	1 Set Radar apparatus	852610 00	27770 60.8	Comments received from DGCA vide email dated 15.02.2022. The Committee decided to seek clarification from DGCA. Comments sought from DoT on 09.09.2021.

						DoT vide letter dated 24.09.2021 has requested the firm to obtain an import license / Clearance from the concerned RLO of WPC Wing. DL issued to the firm on 29.09.2021. Reminder sent to the firm on 29.10.2021. The Committee decided to send a Final Reminder to the firm.
132.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY 00227993AM22	27.10.21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over BR- Ethernet)	852610 00	12015 00	Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022. DoT vide letter dated 21.01.2022 has sought some information from the applicant . The Committee decided to send a reminder to the applicant. Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
133.	CATERPILLAR INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00278133AM22	7.12.2021	24 nos. 10 nos. of B7 77GHz Radar and 14 nos. of Receptacle	852610 00	46824 4.77	Comments sought from DoT on 20.12.2021. DoT vide letter dated 27.12.2021 has informed that the firm needs to obtain ETA certificate followed by import license/clearance for the proposed imported products from the concerned Regional Licensing Office (RLO) of the WPC Wing. DL issued to the firm on 30.12.21. The Committee decided to send a reminder to the firm. Comments sought from M/o Civil Aviation on 20.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
134.	DSE	24.12.21	4 nos.	852910	22030	Recommended by DoT vide letter dated 04.01.2022.

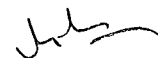


	TECHNOLOGIES PRIVATE LIMITED, BHOPAL HQRXIMLAPPLY 00298452AM22		Vehicle Antenna 100- 520 MHz	12	2.4	Comments sought from M/o Civil Aviation on 31.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
135.	INDO WINGS PRIVATE LIMITED HQRXIMLAPPLY 00315523AM22		4 Nos “SKYctrlRadar 3D – 3D MIMO radar to detect drones and for ground surveillance Technical specifications 1 No “SKYctrl Jammer – Jammer for drones neutralization, RF and GPS links, configurable Technical specif	852610 00 854370 91	4,05,0 3,000. 00	Comments sought from DoT on 14.01.2022. DoT vide letter dated 21.01.2022 has sought some information from the firm. Reminder sent to the firm on 08.02.2022. The Committee decided to send a reminder to the firm. Comments sought from MoCA on 14.01.2022. Comments sought from Cab. Secretariat on 27.01.2022.
136.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00334639AM22	28.01.22	1 Set MDC-7925 25KW X Band Koden Radar With Six Feet Antenna Including All accessories	852610 00	7,84,0 00.00	Comments received from DoT vide letter dated 02.02.2022. Comments sought from MoCA on 31.01.2022. The Committee decided to seek clarification from the firm regarding supply of imported item.
Part 16	M/o Civil Aviation					



Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
137.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC [052100850325AM 20]	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	732690 99 750890 90 841191 00	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021. DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. DL issued to the firm on 25.10.2021. Reminder sent to the firm on 24.11.2021. The Committee decided to send a Final Reminder to the applicant
138.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC [042100850733AM 20]	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	950300 90	.02	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. MoCA in the meeting has requested for details of the purpose of the said imports.
139.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM 21/P-75/IC [052100850848AM	10.03.21	1 Nos Aircraft	880220 00	82320 00.00	Comments sought from DGCA on 15.03.2021.Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.

	21]					
140.	S S Trading Corporation, Delhi HQRXIMLAPPLY 00029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	880100 20	95,03, 520.0 0	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
141.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY 00140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	880100 90	46787 67	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021.
142.	SATYAJIT PATNAIK, HQRXIMLAPPLY 00227605AM22	27.10.20 21	1 no. Micro Drone	880100 90	74890 .4	Comments sought from DGCA on 05.11.2021. The Committee decided to seek details regarding purpose of import from the firm. DL issued to the firm on 30.11.2021.
143.	AERIAL DROBOTICS PRIVATE LIMITED, TAMIL NADU HQRXIMLAPPLY 00287018AM22	15.12.20 21	195 nos. EFT PROTOTYPE DRONE SPARES	880100 90	57460	The Committee noted that as per import of Drone Components is Free. Therefore, the Committee decided to Close the case.



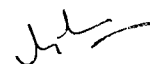
144.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY 00280434AM22	9.12.202 1	2 sets GROUND AND AIR DETECTION SURVEILLANCE RADAR WITH STANDARD ACCESSORIES	854370 91	23940 000	Comments sought from M/o Civil Aviation, MHA and DDP on 17.21.2021. DDP vide email dated 27.01.2022 has informed that the veracity/validity of the documents submitted by the firm may be directly confirmed from the concerned end use in MoD or DMA/DOD.
145.	ANRA TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00306451AM22	03.01.22	1 No Unmanned Aerial Vehicle (Small Category)	880220 00	4,62,9 00.00	Comments sought from M/o Civil Aviation on 05.01.2022. The Committee decided to send a reminder to M/o Civil Aviation.
146.	UBIFLY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00306273AM22	03.01.22	20 Nos Prop size: 22"D, 6.6" pitch;Max Thrust110N;Voltage:2 2-25.2V;Current:40- 55A;Speed:2800-4000 RPM	880100 90	3,72,5 46.00	Comments sought from M/o Civil Aviation on 07.01.2022. The Committee decided to seek details regarding purpose of import from the firm.
147.	DCM SHRIRAM INDUSTRIES LIMITED HQRXIMLAPPLY 00310074AM22	06.01.22	1 No PROTOTYPE OF ZCQMUAV FOR R&D PURPOSEIN INDIANPARTNERD CM	880100 90	77150 0	Comments sought from M/o Civil Aviation on 07.01.2022. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.

148.	JAYA HIND INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00318916AM22	14.01.22	1 No Complete Helicopter Type EC130 T2 (H130), S/N 9191	880211 00	29,37,93,26 0.20	DGCA vide letter dated 20.01.2022 has informed that they have issued permission for import/acquisition of One Airbus H-130 (EC130T2), MSN 9191 Helicopter to the firm. The Committee decided to Approve the case subject to conditions mentioned in the DGCA letter dated 20.01.2022.
149.	PIXXELSPACE INDIA PRIVATE LIMITED HQRXIMLAPPLY 00337448AM22	31.01.22	7 Nos PROPULSION SYSTEM	880260 00	7,21,81,850. 00	Comments sought from M/o Civil Aviation on 01.02.2022.
150.	APCO INFRATECH PRIVATE LIMITED HQRXIMLAPPLY 00340778AM22	02.02.22	1 KME AIRCRAFT	880240 00	1,03,03,56,250.00	Comments sought from M/o Civil Aviation on 03.02.2022.
151.	Diptak Electricals HQRXIMLAPPLY 00333402AM22	27.01.22	1 No DRONE	880100 90	2,41,499.81	The Committee decided to Reject the case as import of given item for Trading Purpose is not permitted.

**Part
17**

Department of Biotechnology

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
152.	MANIPAL ACADEMY OF HIGHER	04.5.21	1000 Nos Drosophila	106900 0	49497 5	Comments sought from D/o Biotechnology on 30.06.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant need to submit the minutes of the IBSC meeting (not more



	EDUCATION HQRXIMLAPPLY 00032481AM22		melanogaster			than 1 year old) wherein the proposal for import of other 597 lines (1000-403) of D.melanogaster has been deliberated and approved and duly signed by all the IBSC members. MTA/ Quotation invoice/ consent letter from HHMI, Janelia campus, USA for procurement of other 597 Drosophila lines (or a total of 1000 lines) should be provided. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021. Reply from the firm referred to D/o Biotechnology on 15.02.2022.
153.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPLY 00143010AM22	20.7.21	1000 Nos Transgenic fruit fly lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA	106900 0	47502 0	Comments sought from D/o Biotechnology on 20.07.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant needs to submit minutes of IBSC meeting wherein Risk category, no. of lines, quantity as well as Resource Centre for import has been clearly defined for the proposal, deliberated, approved and duly signed by all the members. DL issued to the firm on 26.08.2021. Reminder sent to the firm on 25.09.2021. Reply from the firm referred to D/o Biotechnology on 15.02.2022.
154.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH, BANGALORE HQRXIMLAPPLY 00153699AM22	04.8.21	5000 VIALS Drosophila melanogaster flies stocks	106900 0	19214 56	Comments sought from D /o Biotechnology on 05.08.2021. D/o Biotechnology vide email dated 29.08.2021 informed that the submitted IBSC certificate states the approval for only 2700 lines, whereas applicant is seeking permission for import of 5000 lines. Hence applicant is requested to provide clarification regarding the discrepancy in number of Drosophila lines to be imported. DL issued to the firm on 31.08.2021. Reminder sent to the firm on 30.09.2021.
155.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, DELHI	5.10.202 1	512 vials Drosophila Melanogaster Flies	106900 0	18421 4.4	Comments sought from D/o Biotechnology on 7.10.2021. D/o Biotechnology informed the EFC in its meeting No. 06/AM22 dated 26.10.2021 that the institute is required to submit the latest IBSC approval on the import. DL issued to the firm on 27.10.2021.

	HQRXIMLAPPLY 00203205AM22					Reminder sent to the firm on 26.11.2021.
156.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY 00339641AM22	02.02.22	1500 Vials Eggs and larvae of Drosophila Melanogaster	040729 00	4,50,0 00.00	Comments sought from D/o Biotechnology on 03.02.2022.
Part 18	D/o Food & PD					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
157.	Andante Foods LLP, Bangalore 01/53/8/53907/AM 21/A-23/IC [072100850182AM 21]	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	220900 90 392330 90	5.263 60 (7.860 56.67 as revise d by firm vide email dt.18. 08.20 20)	Comments sought from D/o Food & PD on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021, 04.08.2021, 30.09.2021 and 27.10.2021.
Part 19	Department of Agriculture, Cooperation and Farmers' Welfare					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
158.	ArceliAgribiz Pvt. Ltd., Ahmedabad	15.10.19	100 Kgs Industrial Hemp Seeds, used for	120799 90	1.000 00	Comments sought from D/o A,C&FW on 18.10.2019.

	01/53/8/E/AM20/A -80/IC [032100850409AM 20]		growing fiber			Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021.
159.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM 21/I-29/IC [052100850576AM 21]	19.12.20	5000 Kg. Grape Seeds Dried	121190 19	41360 0	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021.
160.	HERBAVEDA OVERSEAS HQRXIMLAPPLY 00101452AM22	25.5.21	48 MT Costus-Root	121190 46	10000 0	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. Reminders sent to the firm vide email dated 13.07.2021, 19.07.2021, 27.10.2021, 26.11.2021.
161.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY 00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	120991 90	64	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent to D/o A,C&FW on 23.09.2021.
162.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY	30.8.21	50 Nos Rotary tiller	843280 20	79621 76	Recommended by D/o A, C&FW vide OM dated 14.02.2022. The Committee decided to recommend the case as per entitlement in terms of Notification No. 19 dated 15.07.2020 and Public Notice No. 13 dated 15.07.2020, subject to further approval of competent authority.

	00173800AM22					
163.	BTL EPC LIMITED, KOLKATA HQRXIMLAPPLY 00257310AM22	18.11.21	4357 nos. POWER / ROTARY TILLERS and PARTS/SPARES/CO MPONENTS OF POWER / ROTARY TILLER	843290 90	22217 650	Recommended by D/o A, C&FW vide OM dated 14.02.2022. The Committee decided to recommend the case as per entitlement in terms of Notification No. 19 dated 15.07.2020 and Public Notice No. 13 dated 15.07.2020, subject to further approval of competent authority.
164.	SANTO LABS, HYDERABAD HQRXIMLAPPLY 00256948AM22	18.11.20 21	1 no. Rotary tiller	843290 90	97146 .13	Comments sought from D/o A, C&FW on 22.11.2021.
165.	GREAVES COTTON LIMITED, MAHARASHTRA HQRXIMLAPPLY 00291294AM22	20.12.20 21	146 nos. of POWER TILLER and 1 set of POWER TILLER COMPONENTS AND PARTS	843280 20 / 843290 90	16500 000	Comments sought from D/o AC&FW on 22.12.2021.
166.	ANDES NATURALS HQRXIMLAPPLY 00324041AM22	19.01.22	5000 Kgs Maca root Powder	110620 10	15,00, 000.0 0	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.

167.	DIN DAYAL AND SONS HQRXIMLAPPLY 00324389AM22	19.01.22	200 MT MUSKMELON SEEDS DRIED SEEDS FOR HUMAN CONSUMPTION	120770 90	90,50, 000.0 0	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
168.	RISHAV IMPEX HQRXIMLAPPLY 00342644AM22	03.02.22	1000000 KGA MUSK MELON SEEDS	120770 90	82,00, 000.0 0	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
Part 20	M/o Textiles					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
169.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY 00102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	631090 90	38500 000	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.
170.	S.K TEXTILE	29.01.22	1000 KGA	520811	2,50,0	The Committee decided to Reject the case as import of given items

	TRADERS HQRXIMLAPPLY 00335739AM22		WOVEN FABRIC CLOTH CUTTING	90	00.00	for Trading Purpose is not allowed.
171.	BAJAJ TEXTILES HQRXIMLAPPLY 00331921AM22	26.01.22	38000 Kgs COTTON REGS	631010 20	14307 00	The Committee decided to Reject the case as import of given items for Trading Purpose is not allowed.
Part 21	AERB					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
172.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM 21/O-7/IC [332100850012AM 21]	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	284440 00	47507 6	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
Part 22	PESO					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
173.	FOCUS ENERGY LIMITED, NEW DELHI HQRXIMLAPPLY 00291283AM22	20.12.21	3000 nos. and 305 meters EXPLOSIVES	930690 00	40270 89.3	Comments sought from PESO on 21.12.2021. PESO vide letter dated 29.12.2021 has sought some documents from the firm.

174.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY 00320230AM22	16.01.22	5400 Nos H067592400, HMX BI-DIRECTIONAL BOOSTER 1.4D UN 0352 ARTICLES, EXPLOSIVE, N.O.S.(Booster) 10 Nos A2009304000, CUTTER,SEGMENT ED CASING 8.50IN RDX 1.4D UN0352 ARTICLES, EXPLOSIVE, N.O.S. 10 Nos F609639000, OWEN P/N=CUT-5500-062; CUTYTER 5-1/2" OD 1.4D UN 0352 ARTICLES, EXPLOSIVE, N.O.S. 4 Nos 10470111, CUTTER CSG 12" RDX OWENS CUT-1200- 031 1.4D UN 0352	360200 90	61,01, 804.5 6	Comments sought from PESO on 17.01.2022.
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			ARTICLES, EXPLOSIVE, N.O.S.			
Part 23	MoEF&CC (SU Division)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
175.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY 00185458AM22	16.09.21	500 CUBIC METER (CBM) Sandalwood Rough logs	440399 22	15159 750	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. MoEF&CC(SU Division) vide OM dated 13.12.2021 has sought some clarification.
176.	ANJUM AROMATICS, BANGALORE HQRXIMLAPPLY 00196188AM22	28.9.202 1	10,000 Kgs INDONESIAN SANDALWOOD (SANTALUM ALBUM)	440399 22	74400 00	Comments sought from MoEF&CC(SU Divn) on 12.10.2021. MoEF (SU Div) vide OM dated 29.10.2021 had sought some information from the firm. Reply from the firm referred to MoEF&CC (SU Division) on 09.11.2021. MoEF&CC (SU Division) vide OM dated 02.12.2021 has sought comments from Development Commissioner, Indore, SEZ. MoEF&CC (SU Division) vide OM dated 09.02.2022 has sought some documents from the firm.
Part 24	D/o C&PC					

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
177.	V K PLASTICS, KERALA HQRXIMLAPPLY 00170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMERS OF STYREN	391510 00	10000 00	Comments sought from C&PC and MoEF (HSMD) on 10.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
178.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPLY 00189472AM22	21.9.2021	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	391590 30/391 51000	15973 20000	Comments sought from C&PC and MoEF (HSMD) on 24.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm. The Committee decided to send a reminder to the firm.
179.	BALAJI AMINES LIMITED, SOLAPUR HQRXIMLAPPLY 00239962AM22	2.11.2021	25000 MT DENATURED ETHYL ALCOHOL	220720 00	1,43,8 3,00,0 00.00	Comments sought from C&PC on 03.11.2021. C&PC vide email dated 03.11.2021 has sought some information from the firm. The firm replied vide email dated 12.11.2021. C&PC vide email dated 22.11.2021 has sought some information from the firm. The firm replied directly to D/o C&PC vide email dated 23.11.2021.

						C&PC vide email dated 02.02.2022 has informed the firm to submit separate applications for separated plant locations. DL issued to the firm on 03.02.2022.
180.	YELLOWSTONE CHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00255346AM22	9.11.202 1	30000 MT DENATURED ETHYL ALCOHOL	220720 00	1,81,3 2,00,0 00.00	Comments sought from C&PC on 18.11.2021. C&PC vide email dated 06.12.2021 has sought some information from the firm. The firm replied vide email dated 23.12.2021. C&PC vide email dated 14.01.2022 has sought some information / documents from the firm.
181.	SHK CHEMTECH INDUSTRIES LLP, OSMANABAD, MAHARASHTRA HQRXIMLAPPLY 00276303AM22	4.12.202 1	20000 MT DENATURED ETHYL ALCOHOL	220720 00	1.232 E+09	Comments sought from C&PC on 07.12.2021. C&PC vide email dated 14.01.2022 has sought some information / documents from the firm.
182.	ALCHEMIE FINECHEM PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY 00289109AM22	16.12.20 21	7000000 kgs. Ethyl alcohol and other spirits, denatured, of any strength	220720 00	52500 0000	D/o C&PC vide email dated 27.01.2022 has informed that the application is not supported for the import of Denatured Ethyl Alcohol. The Committee decided to Reject the case on the basis of comments received from D/o C&PC.
183.	INDIA GLYCOLS LIMITED, UTTAR	20.12.20	195000000 kgs	220720	13,53, 98,25,	Recommended by D/o C&PC vide email dated 27.01.2022 for import

	PRADESH HQRXIMLAPPLY 00292470AM22	21	Denatured Ethyl Alcohol	00	000.00	of 89,833 MT Denatured Ethyl Alcohol during 2022-23. The Committee decided to Approve the case for import of 89,833 MT Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 27.01.2022.
184.	SATYAM PETROCHEMICALS, DIST. SATARA /MS HQRXIMLAPPLY 00293627AM22	22.12.2021	30000 kgs. Ethyl alcohol and other spirits, denatured, of any strength	22072000	2.16E+09	Recommended by C&PC vide email dated 14.02.2022 for import of 11576 MT Denatured Ethyl Alcohol during 2022-23. The Committee decided to Approve the case for import of 11576 MT Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 14.02.2022.
185.	AL AMEER SPRINGS, KERALA HQRXIMLAPPLY 00292690AM22	20.12.2021	1450 MT FRESH FOAM CUTTINGS OF POLYURETHANE FOAM – A GRADE/ AA GRADE	39159063	27966875	Comments sought from DPIIT on 22.12.2021. DPIIT vide OM dated 24.12.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. Application referred to D/o C&PC on 11.01.2021. C&PC has referred application to MoEF&CC for their comments on 20.01.2022. Comments sought from MoEF(HSMD) on 22.12.2021.
186.	KLJ PETROPLAST LIMITED HQRXIMLAPPLY 00315114AM22	11.01.22	10000 MT Denatured Ethyl Alcohol	22072000	56,55,00,000.00	Comments sought from C&PC on 12.01.2022.
187.	IG PETROCHEMICALS	12.01.22	4200 MT DENATURED	22072000	299727750	Comments sought from C&PC on 12.01.2022.

	LS LIMITED HQRXIMLAPPLY 00315774AM22		ETHYL ALCOHOL			
188.	SAGAR CHEMICALS PRIVATE LIMITED 062100850079AM 21	17.11.21	500 MT ETHYL ALCOHOL	220720 00	17400 000	Recommended by C&PC vide email dated 14.02.2022 for import of 250 MT Denatured Ethyl Alcohol during 2022-23. The Committee decided to Approve the case for import of 250 MT Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated 14.02.2022.
Part 25	MoEF&CC (HSMD)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
189.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC [052100850005AM 19]	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 60alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code	790200 10	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.TechnoFeeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder issued to the

			79020010)			firm vide DL dated 23.09.2021. The Committee decided to send a Final Reminder to the applicant
190.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC [022100850215AM 20]	09.09.19	120 MTs Used Oil	271019 90	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395I). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020. Reminder sent to MoEF (HSMD) on 23.09.2021.
191.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM 21/A-91/IC [052100850558AM 21]	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	490700 90	92813 46	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020.Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a Final Reminder to the applicant.
192.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	262019 10	8875. 0	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 02.06.2021, 09.09.2021 and 23.09.2021.

	[342100850153AM 20]					MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. The Committee decided to send a Final Reminder to the applicant.
193.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC [312100850286AM 20]	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	810820 00	17.7	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly. Firm has been requested to confirm the status of their application with MoEF(HSMD) vide DL dated 23.09.2021. The Committee decided to send a Final Reminder to the applicant
194.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM 21/I-15/IC [312100850278AM 21]	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	810820 00	199.1	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. Firm has been requested to confirm the status of their application with MoEF(HSMD) vide DL dated 23.09.2021. The Committee decided to send a Final Reminder to the applicant
195.	Sahil Gupta, Haryana 01/53/8/54278/AM 21/S-112/IC [052100850470AM 21]	07.10.20	26631 Kgs Zinc Ash	262019 00	13441 83	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The Committee decided to send a Final Reminder to the applicant

196.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM 20]	23.10.19	5000 Kgs Niobium Scrap	811292 00	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The Committee decided to send a Final Reminder to the applicant
197.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC [092100850087AM 20]	21.01.20	1.500 Kgs Ti-64 Metal Powder	810820 0030	.02	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the applicant vide DL dated 23.09.2021. The Committee decided to send a Final Reminder to the applicant
198.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	810830 00	16745 000	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the applicant on 19.08.2021. The Committee decided to send a Final Reminder to the applicant.
199.	ALL INDIA METAL CORPORATION HQRXIMLAPPLY 00024796AM22	22.4.21	100 Kgs TITANIUM POWDER	810830 00	10000 00	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021.DL issued to the firm on 19.08.2021. Reminder sent to applicant on 18.09.2021. The Committee decided to send a Final Reminder to the applicant.

200.	TWINBIRD CO HQRXIMLAPPLY 00207333AM22	25.10.21	6 Kgs TITANIUM POWDER	810820 00	1,04,4 66.0	Comments sought from MoEF (HSMD) on 01.12.2021. Comments received from MoEF&CC (HSMD) vide email dated 29.12.2021. Clarification sought from the Indian Institute of Science vide email dated 12.01.2022.
201.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM 21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	382549 00	18750	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the applicant on 21.09.2021. The Committee decided to send a Final Reminder to the applicant.
202.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	740400 21	13739 44	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The Committee decided to send a Final Reminder to the applicant.
203.	SHIVAM HI- TECH STEELS PRIVATE LIMITED HQRXIMLAPPLY	30.12.21	3800 MT Titanium Scrap	810830 00	1,31,9 2,65,0 00.0	Comments sought from MoEF(HSMD) and M/o Steel on 5.01.2022.

	00306711AM22					
204.	INDUSTRIAL METAL POWDERS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00297611AM22	23.12.21	400 Kgs GAS ATOMISED TI- 6Al-4V GRADE 23 LPBF (FLEXIBLE) TITANIUM POWDER	810820 00	65000 00	Recommended by MoEF&CC (HSMD) vide letter dated 07.02.2022 for import of 200 Kg of Titanium powder. The Committee decided to Approve the case for import of 200 Kg of Titanium powder subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 07.02.2022.
205.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00327222AM22	21.01.22	7417.5 Kgs Mercury From Thailand	280540 00	26845 416	PIC issued by MoEF&CC on 17.01.2022 for import of 11,074.5 Kgs from Thailand. The Committee decided to Approve the case subject to PIC issued by MoEF&CC (HSMD) on 17.01.2022.
206.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00344582AM22	05.02.22	34.5 Kgs Mercury From Thailand	280540 00	13720 2.5	The Committee decided to Reject the case since the PIC issued by MoEF&CC dated 09.11.2021 has been utilised in issuance of license no. 0111002767 Date 31.01.2022.
Part 26	MoEF&CC (HSMD) & DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
207.	N.B.RUBBER	01.06.21	2000 MT	400400	2,00,0	Comments sought from MoEF HSMD) on 17.06.2021.

	PRIVATE LIMITED HQRXIMLAPPLY 00104186AM22		USED TYRES	00	0,000. 00	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021. Reply from firm referred to DPIIT vide email dated 03.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information / documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021. The Committee decided to send a reminder to the firm.
208.	U V RUBBER INDUSTRIES HQRXIMLAPPLY 00124154AM22	22.6.21	20000 MT USED RUBBER TRYE SCRAP/ TUBES SCRAP	400400 00	45000 000	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021. DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021. DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. Reminders issued to the firm vide DL dated 23.09.2021 and 23.10.2021. The Committee decided to send a Final Reminder to the applicant.
209.	SWAMI SAMARTH ENTERPRISES,	17.9.202 1	1000 MT Auto Dry Scrap	854810 20	18850 000	Comments sought from DPIIT on 01.10.2021. Reminder sent to DPIIT on 15.12.2021.

	MAHARASHTRA HQRXIMLAPPLY 00197995AM22		Battery			DPIIT vide email dated 30.12.2021 has sought some information/documents from the firm. The Committee decided to send a Reminder to the applicant. Comments sought from MoEF&CC(HSMD) on 01.10.2021. Reminder sent to MoEF (HSMD) on 15.12.2021.
210.	DEEDS OIL PRIVATE LIMITED, NASHIK, MAHARASHTRA HQRXIMLAPPLY 00227212AM22	27.10.21	2000 MT SCRAP TYRE & INNER TUBE	400400 00	83270 00	Comments sought from MoEF(HSMD) on 27.10.2021 MoEF&CC (HSMD) vide letter dated 02.11.2021 has sought some information/ documents from the firm. Reminders sent to the firm on 15.12.2021 and 07.02.2022. The Committee decided to send a reminder to the firm. Comments sought from DPIIT on 27.10.2021 DPIIT vide OM dated 01.11.2021 has requested the firm to submit NOC from MoEF&CC. Reminders sent to the firm on 01.12.2021 and 07.02.2022.
211.	KRISHNA EXPORTS HQRXIMLAPPLY 00249273AM22	09.11.21	2920.0 MT OLD AND USED TYRES SCRAP IN PRESSED BALED/ ONE CUT/ MULTICUT/SHRED DEDFORM	400400 00	2,21,0 4,400. 0	Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021. Comments sought from DPIIT on 12.11.2021 DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 29.11.2021. DPIIT vide OM dated 06.12.2021 has requested the firm to submit valid CTO from SPCB. Reminder sent to the firm on 12.01.2022. The Committee decided to send a reminder to the firm.
212.	KOLEY ENTERPRISES	8.11.202	5000 MT	400400	60440	Comments sought from MoEF (HSMD) on 30.11.2021.

	PRIVATE LIMITED, NAVI MUMBAI HQRXIMLAPPLY 00266263AM22	1	Crumb Rubber 30 Mesh	00	000	MoEF&CC (HSMD) vide email dated 15.12.2021 informed that they are not concerned with the matter. Comments sought from DPIIT on 30.11.2021. DPIIT vide OM dated 08.12.2021 has sought some information from the firm. Reply from firm referred to DPIIT on 30.12.2021. DPIIT vide OM dated 04.01.2022 has sought some information/documents from the firm. Reply from firm referred to DPIIT on 07.02.2022. DPIIT vide OM dated 09.02.2022 has sought some information from the firm. Reply from the firm referred to DPIIT on 15.02.2022. DPIIT informed the Committee that the case is under examination with them.
213.	RAKSHA RECLAMATIONS , LUDHIANA HQRXIMLAPPLY 00293260AM22	21.12.20 21	1500 MT USED RUBBER TYRE SCRAP / TUBE SCRAP (Multiple-cuts/ Shredded/press baled)	400400 0	18000 000	Comments sought from MoEF(HSMD) on 23.12.2021 Comments sought from DPIIT on 23.12.2021. DPIIT vide OM dated 27.12.2021 has sought some information/documents from the firm. Reminder sent to the firm on 29.01.2022. The Committee decided to send a reminder to the firm.
214.	RUBIX INTERNATIONA L PRIVATE LIMITED HQRXIMLAPPLY 00305760AM22	30.12.21	2200 MT Used Rubber Tyres Scrap / Tubes Scrap (Multiple – Cuts/ Press Baled /Shredded)	400400 00	26400 000	Recommended by MoEF&CC (HSMD) vide letter dated 17.12.2021. Comments sought from DPIIT on 03.01.2022. DPIIT vide OM dated 12.01.2022 has sought some information from the firm. Reminder sent to the firm on 27.01.2022.

						The Committee decided to send a reminder to the firm.
215.	Solvex renewables and green energy private limited HQRXIMLAPPLY 00313064AM22	09.01.22	1760 MT Used rubber Tyres scrap (Multiple-cuts/ Shredded/press baled)	400400 00	1,62,9 4,080. 00	Recommended by MoEF&CC (HSMD) vide letter dated 18.01.2022. Recommended by DPIIT vide OM dated 07.02.2022 for import of 1760 MT of Used Rubber Tyres Scrap (Multiple-cuts/Shredded/Press Baled) The Committee decided to Approve the subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 18.01.2022 and DPIIT OM dated 07.02.2022.
216.	R.G. INDUSTRIAL CORPORATION 332100850003AM 20	25.04.20 19	9000 MT USED TYRE SCRAP AND RUBBER TUBE SCRAP (Multiple-cuts/ Shredded/press baled)	400400 00	4,21,2 0,000. 0	Recommended by MoEF&CC (HSMD) vide letter dated 13.12.2021. Comments received from DPIIT vide email dated 09.05.2020. Clarification sought from DPIIT vide email dated 14.01.2022 regarding validity of their comments. DPIIT vide OM dated 31.01.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 15.02.2022. DPIIT informed the Committee that the case is under examination with them.
217.	JAYACHANDRA N ALLOYS PRIVATE LIMITED HQRXIMLAPPLY 00316894AM22	11.01.22	10000 MT Lead Scrap as per ISRI Rains	854810 20	93,31, 98,68 5.00	Recommended by MoEF&CC (HSMD) vide letter dated 15.06.2021 Comments sought from DPIIT on 14.01.2022. The committee decided to send a reminder to the firm.

218.	SITHER METAL INDUSTRY, TAMIL NADU HQRXIMLAPPLY 00320695AM22	17.01.22	2360 MT Lead Scrap ISRI Code RAINS	854810 20	22,42, 09,44 0.00	Recommended by MoEF&CC (HSMD) vide letter dated 05.01.2022
						Recommended by DPIIT vide OM dated 07.02.2022 for import of 2360 MT of Lead Scrap as per ISRI "RAINS".
						The Committee decided to Approve the subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 05.01.2022 and DPIIT OM dated 07.02.2022 subject to physical verification of the factory premises by the concerned RA.
219.	JAMMU PIGMENTS LIMITED HQRXIMLAPPLY 00327984AM22	22.01.22	1500 MT Lead Scrap; As per ISRI Rails 1500 MT Lead Scrap; As per ISRI Rains 1500 MT lead dross	854810 10 854810 20 262029 10	44,10, 90,00 0.00	Recommended by MoEF&CC (HSMD) vide letter dated 19.02.2021.
						Recommended by DPIIT vide OM dated 09.02.2022 for import of 4500 MT of Lead Scrap as per ISRI "Rains, Rails and lead Dross".
						The Committee decided to Approve the subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 19.02.2022 and DPIIT OM dated 09.02.2022.
220.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY 00328000AM22	22.01.22	1500 MT USED RUBBER TYRE SCRAP (Multiple-cuts/ Shredded/press baled)	400400 00	18000 000	Recommended by MoEF&CC (HSMD) vide letter dated 18.01.2022
						Comments sought from DPIIT on 24.01.2022.
						DPIIT vide OM dated 31.01.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 08.02.2022. DPIIT vide OM dated 10.02.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 14.02.2022. DPIIT informed the Committee that the case is under examination with them.

221.	SHIVALIK RECLAMATION PVT LTD HQRXIMLAPPLY 00329454AM22	24.01.22	USED AND OLD TYRES SCRAP/ TUBES SCRAP (Multiple-cuts/ Shredded/press baled)	400400 00	3,70,5 9,100. 00	Recommended by MoEF&CC (HSMD) vide letter dated 09.06.2021 Comments sought from DPIIT on 25.01.2022. DPIIT vide OM dated 01.02.2022 has sought some information / documents from the firm. The reply from the firm referred to DPIIT on 07.02.2022. DPIIT informed the Committee that the case is under examination with them.
222.	SMP RUBBER MILL HQRXIMLAPPLY 00306793AM22	04.01.22	100 MT Cut tyre/tube in to three pieces, strip, blocks	400400 00	6,94,3 50.00	Recommended by MoEF&CC (HSMD) vide letter dated 17.12.2021. Comments sought from DPIIT on 24.01.2022. DPIIT vide OM dated 31.01.2022 had sought some information / documents from the firm. The reply from firm referred to DPIIT vide email dated 03.02.2022. DPIIT informed the Committee that the case is under examination with them.
223.	ASHWA INDUSTRIES HQRXIMLAPPLY 00325559AM22	20.01.22	3580 MT USED TYRE SCRAP PRESS BALED (Multiple-cuts/ Shredded/press baled)	400400 00	26993 200	Recommended by MoEF&CC (HSMD) vide letter dated 07.01.2022. Comments sought from DPIIT on 27.01.2022. DPIIT vide OM dated 31.01.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 14.02.2022. DPIIT informed the Committee that the case is under examination with them.
224.	R S RUBBER	24.01.22	12200 MT	400400	14640	Comments sought from MoEF&CC (HSMD) on 04.02.2022.

	SOLUTIONS HQRXIMLAPPLY 00330801AM22		USED RUBBER TYRES SCRAP / TUBES SCRAP (Multiple-cuts/ Shredded/press baled)	00	0000	Comments sought from DPIIT on 27.01.2022. DPIIT informed the Committee that the case is under examination with them.
225.	ARDEE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00333236AM22	27.01.22	1910 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	854810 20	16,99, 36,52 0.00	Recommended by MoEF&CC (HSMD) vide letter dated 13.01.2022. Comments sought from DPIIT on 31.01.2022. The Committee decided to send a reminder to DPIIT.
226.	OCEAN RUBBER INDUSTRIES HQRXIMLAPPLY 00333175AM22	27.01.22	5190 MT OLD & USED RUBBER TYRE SCRAP (Multiple-cuts/ Shredded/press baled)	400400 00	4,99,5 0,000. 00	Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022. Comments sought from DPIIT on 31.01.2022. DPIIT vide OM dated 01.02.2022 has sought some information / documents from the firm. Reply from firm referred to DPIIT on 17.02.2022
227.	JAI AMBE RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00334464AM22	28.01.22	1520 MT USED RUBBER TYRES SCRAP / TUBES SCRAP (MULTIPLE CUTS / PRESS BALED / SHREDDED)	40040 000	18240 000	Recommended by MoEF&CC (HSMD) vide letter dated 19.01.2022. Comments sought from DPIIT on 31.01.2022. DPIIT vide OM dated 07.02.2022 has sought some information / documents from the firm. The firm responded directly to DPIIT on 10.02.2022. DPIIT informed the Committee that the case is under examination with them.

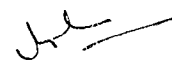
228.	SHREE PONNI LEAD ALLOY PRIVATE LIMITED HQRXIMLAPPLY 00336921AM22	31.01.22	2000 MT LEAD SCRAP (ISRI CODE- RAINS).	854810 20	19,57, 80,00 0.00	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021.
						Recommended by DPIIT vide OM dated 09.02.2022 for import of 2000 MT Lead Scrap as per ISRI "Rains".
						The Committee decided to Approve the subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 08.09.2021 and DPIIT OM dated 09.02.2022.
229.	PHENIX ENTERPRISE HQRXIMLAPPLY 00338385AM22	01.02.22	1500 MT Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled	400400 00	45,18, 000.0 0	Comments sought from MoEF&CC (HSMD) on 01.02.2022.
						Comments sought from DPIIT on 01.02.2022.
						DPIIT vide OM dated 07.02.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.
230.	TINNA RUBBER AND INFRASTRUCTU RE LIMITED, WEST BENGAL HQRXIMLAPPLY 00341646AM22	03.02.22	712 MT USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRE SS BALED)	400400 00	69882 80	Recommended by MoEF&CC (HSMD) vide letter dated 02.02.2022.
						Recommended by DPIIT vide OM dated 16.02.2022 for import of 712 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded/ Press Baled).
						The Committee decided to Approve the case for import of 712 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded/ Press Baled) subject to conditions mentioned in the DPIIT OM dated 16.02.2022 and MoEF&CC (HSMD) letter dated 02.02.2022.
231.	TINNA RUBBER AND INFRASTRUCTU RE LIMITED	03.02.22	7675 MT USED RUBBER TYRE SCRAP (WITH MULTIPLE	400400 00	75330 125	Recommended by MoEF&CC (HSMD) vide letter dated 07.01.2022 and 02.02.2022.
						Recommended by DPIIT vide OM dated 16.02.2022 for import of 5468 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded/

	HARYANA HQRXIMLAPPLY 00341701AM22		CUTS/SHREDS/PRESS BALED)			Press Baled).
						The Committee decided to Approve the case for import of 5468 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded/ Press Baled) subject to conditions mentioned in the DPIIT OM dated 16.02.2022 and MoEF&CC (HSMD) letter dated 07.01.2022 and 02.02.2022.
232.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HIMACHAL PRADESH HQRXIMLAPPLY 00341688AM22	03.02.22	738 MT USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS BALED)	400400 00	72434 70	DPIIT vide OM dated 16.02.2022 informed that keeping in view the past production and consumption, they do not recommend any additional quantity of import of used Rubber Tyres Scrap in this case. The Committee decided to Reject the case on the basis of comments received from DPIIT.
233.	TINNA RUBBER AND INFRASTRUCTURE LIMITED MAHARSHTRA HQRXIMLAPPLY 00341656AM22	03.02.22	5524 MT USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS BALED)	400400 00	54218 060	Recommended by MoEF&CC (HSMD) vide letter dated 02.02.2022. Recommended by DPIIT vide OM dated 16.02.2022 for import of 5524 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded/ Press Baled). The Committee decided to Approve the case for import of 5524 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded/ Press Baled) subject to conditions mentioned in the DPIIT OM dated 16.02.2022 and MoEF&CC (HSMD) letter dated 02.02.2022
234.	TINNA RUBBER	03.02.22	1744 MT	400400	54218	Recommended by MoEF&CC (HSMD) vide letter dated 02.02.2022.



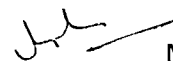
	AND INFRASTRUCTURE LIMITED TAMIL NADU HQRXIMLAPPLY 00341716AM22		USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS)	00	060	Recommended by DPIIT vide OM dated 16.02.2022 for import of 1744 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded). The Committee decided to Approve the case for import of 1744 MT of Used Rubber Tyres Scrap (Multiple Cuts/ Shredded) subject to conditions mentioned in the DPIIT OM dated 16.02.2022 and MoEF&CC (HSMD) letter dated 02.02.2022
235.	ERIC RUBBER 082100850123AM 21	06.08.20	10000 MT OLD USED RUBBER TYRE SCRAP & OLD USED TUBE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS BALED)	400400 00	45600 000	Recommended by MoEF&CC (HSMD) vide letter dated 12.01.2022. DPIIT vide OM dated 21.01.2022 had sought some information / documents from the firm. Reply from the firm referred to DPIIT on 14.02.2022. DPIIT informed the Committee that the case is under examination with them.
236.	S&J GRANULATE SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY 00344671AM22	05.02.22	14350 MT OLD & USED RUBBER TYRE SCRAP (MULTIPLECUT/SH REDDED/PRESSED BALED/BRIQUETED)	400400 00	12000 0000	Recommended by MoEF&CC (HSMD) vide letter dated 05.01.2022. Recommended by DPIIT vide OM dated 16.02.2022 for import of 14350 MT of Old & Used Rubber Tyres (Multiple Cuts/ Shredded/ press baled). The Committee decided to Approve the case for import of 14350 MT of Old & Used Rubber Tyres (Multiple Cuts/ Shredded/ press baled) subject to conditions mentioned in the DPIIT OM dated 16.02.2022 and MoEF&CC (HSMD) letter dated 05.01.2022.

237.	APL METALS LIMITED HQRXIMLAPPLY 00345827AM22	07.02.22	8000 MT Lead Scrap covered by ISRI code word "Rains"	854810 20	72288 0000	Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022. Recommended by DPIIT vide OM dated 16.02.2022 for import of 8000 MT of Lead Scrap as per ISRI "Rains". The Committee decided to Approve the case for import of 8000 MT of Lead Scrap as per ISRI "Rains" subject to conditions mentioned in the DPIIT OM dated 16.02.2022 and MoEF&CC (HSMD) letter dated 24.01.2022.
Part 27	DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
238.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00115953AM22	16.6.21	59 Kgs Silver Paste (Rear Side)	710692 90	21,52, 985.0 0	Recommended by DPIIT vide OM dated 07.02.2022 for import of 58.4 Kgs of Silver paste (Rear Side). The Committee decided to Approve the case for import of 58.4 Kgs of Silver paste (Rear Side) subject to conditions mentioned in the DPIIT OM dated 07.02.2022.
239.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00166396AM22	19.8.21	161 Kgs silver paste (Front Side)	710692 90	10571 128	Recommended by DPIIT vide OM dated 07.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 07.02.2022.
240.	JUPITER INTERNATIONA L LIMITED,	22.11.20 21	1956 kgs. Silver Conductor	710692 90	65541 879	Recommended by DPIIT vide OM dated 31.01.2022. The Committee decided to Approve the case subject to conditions



	KOLKATA HQRXIMLAPPLY 00261550AM22		Paste Rear Side			mentioned in the DPIIT OM dated 31.01.2022.
241.	JUPITER SOLAR POWER LIMITED HQRXIMLAPPLY 00259006AM22	19.11.21	452 Kgs Silver Conductor Paste (Rear Side)	710692 90	1,52,3 6,422. 35	Recommended by DPIIT vide OM dated 07.02.2022 for import of 78 Kgs of Silver Conductor Paste (Rear Side). The Committee decided to Approve the case for import of 78 Kgs of Silver Conductor Paste (Rear Side) subject to conditions mentioned in the DPIIT OM dated 07.02.2022.
242.	HIGH ENERGY BATTERIES (INDIA) LIMITED, CHENNAI HQRXIMLAPPLY 00296997AM22	24.12.20 21	500 kgs. Silver foil Ag 99.99 soft annealed plain in coils 0.0200 x 255 mm	710692 90	43850 000	Recommended by DPIIT vide OM dated 07.02.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 07.02.2022.
243.	COOKSON INDIA PRIVATE LIMITED HQRXIMLAPPLY 00334811AM22	28.01.22	102 Kgs Silver Flakes	710610 00	1,04,0 0,463. 00	Comments sought from DPIIT on 01.02.2022. DPIIT vide OM dated 07.02.2022 has informed that they are not concerned with the matter. The Committee decided to examine the case on file.
244.	PAMP PRECISION MANUFACTURI NG INDIA PRIVATE	02.02.22	2000 KGA Silver Alloy Wire (Silver from 65% to 95% and Nickel or Copper or Tin from	710692 90	22,19, 26,00 0.00	Comments sought from DPIIT on 03.02.2022. DPIIT informed the Committee that the case is under examination with them.

	LIMITED HQRXIMLAPPLY 00340774AM22		35% to 5%) 1000 KGA Silver Alloy Strip (Silver 86% to 98% and Graphite or Tin Oxide or Nickel or Copper 14% to 2%)			
Part 28	Miscellaneous					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
245.	RAJ CERAMICS PROP. RAJ REFRACTORIES PRIVATE LIMITED HQRXIMLAPPLY 00034828AM22	07.05.21	1500 MT Aluminum dross	262040 10	68535 00	The firm has submitted copy of Authorization issued by Jharkhand State Pollution Control Board to the Occupiers, Recyclers, Reprocessors, Reusers, User and Operators of Disposal Facilities, valid upto 27.04.2022. The Committee decided to examine the case on file.
246.	HIRAKUD METALLICS, HQRXIMLAPPLY 00034175AM22	24.04.21	500 MT Aluminum dross	262040 10	90000 00	The firm has submitted copy of Authorization issued by State Pollution Control Board, Odisha to the Recycler under Hazardous and Other Wastes (Management and Trans boundary Movement) Rules, 2016, valid upto 31.03.2026 The Committee decided to examine the case on file.
247.	BAHETI METAL AND FERRO	06.08.21	500 MT ALUMINIUM	262040	56550 000	The firm has submitted copy of Consolidated Consents and Authorization (Under the provisions/rules of the aforesaid



	ALLOYS LIMITED, DEHGAM, GUJARAT HQRXIMLAPPLY 00155762AM22		DROSS	10		environmental acts) issued by Gujarat Pollution Control Board, valid upto 04.05.2029. As per Pollution Certificate the processing capacity of Aluminium Dross is 16,800 MT/ Year The Committee decided to examine the case on file.
248.	MNV METALS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY 00206147AM22	07.10.21	4000 MT Aluminum dross	262040 10	29760 0	The firm has submitted copy of Consent to Operate issued by Rajasthan State Pollution Control Board, valid upto 28.02.2026. The Committee decided to examine the case on file.
249.	ASHIRWAD ENTERPRISE HQRXIMLAPPLY 00333407AM22	27.01.22	3000 MT Waste From Aluminium Plant	262040 10	50000 00	The firm has submitted Consolidated Consent and Authorisation issued by Gujarat Pollution Control Board valid till 17.11.2024. The Committee decided to examine the case on file.
250.	BIORAD MEDISYS PRIVATE LIMITED HQRXIMLAPPLY 00169108AM22	24.08.21	1500 KGA 431184 AP&C Ti64 grade 23 EBM Powder	810820 00	13751 541	The firm has been requested to apply directly with MoEF&CC to obtain NoC.
251.	INDO-MIM PRIVATE LIMITED HQRXIMLAPPLY	03.11.21	3000 KGS Titanium Powder	810820 00	27252 000	The firm has been requested to apply directly with MoEF&CC to obtain NoC.

	00241749AM22					
252.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY 00302513AM22	30.12.21	50 kgs POWDER SPECIFICATION: AP&C TI64 GRADE 23 EBM POWDER 50 Kgs POWDER SPECIFICATION: AP&C TI-6AL-4V- GR 23 DMLM POWDER 100 Kgs POWED SPECIFICATION: AP&C TI64 GRADE 23 EBM POWDER	810820 00	23515 73	The firm has been requested to apply directly with MoEF&CC to obtain NoC.
253.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY 00330878AM22	25.01.22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	810820 00	35000 0	The firm has been requested to apply directly with MoEF&CC to obtain NoC.
254.	KERNEOS INDIA ALUMINATE TECHNOLOGIEP	06.08.21	1 No Industrial Gun calibre	930390 00	55,05, 395.8	Comments sought from DHI and DPIIT on 07.01.2022. DHI vide email dated 10.01.2022 informed that they are not concerned

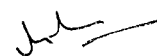
	RIVATE LIMITED HQRXIMLAPPLY 00155351AM22		8 Gauge Industrial category IIId 9000 Nos Magnum Strength 3 ounce lead projectile paper wrap plastic, used to remove obstructions 40ft from th	930690 00	4	with the matter. DPIIT vide OM dated 12.01.2022 has informed that they are not concerned with the matter. The Committee decided to seek details of the equipment to be imported from the firm. DL issued to the firm on 01.02.2022.
255.	SAI CRUMB RUBBER, TELANGANA HQRXIMLAPPLY 00211069AM22	13.10.21	7750 MT OLD & USED RUBBER TYPRES SCRAP	400400 00	2,34,6 7,000. 00	Comments received from MoEF& CC (HSMD) vide letter dated 05.10.2021. Comments received from DPIIT vide OM dated 28.10.2021 for import of 7750 MT of Old and Used Rubber Tyres scrap (Multiple Cuts/ Shredded/ Single Cut). The Committee decided to direct concerned RA to physically verify the factory premises of the firm.
256.	Baskaran, Shevapet, Salem 01/53/8/54045/AM 21/B-39/IC [042100850569AM 21]	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	710600 00	75501 2	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminders sent to firm on 29.12.2020, 30.06.2021, 22.09.2021 and 22.10.2021.

257.	Vibhor Wase, Maharashtra 01/53/8/54833/AM 21/V-46/IC [032100850473AM 21]	22.01.21	3 Vls Frozen semen, other than bovine	051199 91	300.0 0	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. Reminder sent on 22.09.2021.
258.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/AM 21/R-39/IC [072100850292AM 21]	21.01.21	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85" Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80" Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable 16 Nos 45 cable 1m 10 Nos pain power cable 6 Nos 45 cable 10m 3 Nos Nova600 (PART No	940389 00 852872 15 940389 00 732690 99 852872 15 854442 99 854442 99 854442 99 854442 99 854442 99 902300 90 852872	73245 75.00	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminders issued to the firm on 22.09.2021 and 22.10.2021.

		600144236/5/4)	15	
		2 Nos75` Plasma	852872	
		Screen amsung	11	
		(PART No	852872	
		S0BGZ3SGK801047F	12	
		2	854442	
		&CBGZ3FGK801044	99	
		N)	854442	
		2 Nos32` PLASMA	99	
		Screen amsung	854442	
		(PART No S6777863	99	
		& 6781167)	854442	
		2 Nos50` Plasma	99	
		Screen amsung(PART	854442	
		No	99	
		2B7V35BM304286A	853110	
		&304288Y)	90	
		13 Noshdmi to hdmi	851762	
		cable	90	
		3 Nosdvi to dvi cable	851829	
		6 Nospower cable	00	
		2 Nospower extended	854442	
		cable	99	
		3 NosVga Cable	820600	
		1 NosRg blink (PART	90	
		No 14423231313)	854442	
		1 Nosroutertp link	99	
		(PART No	853690	
		2173190001498)	90	
		1 Nossound bar	847130	
		(PART No	90	



			Sbv175150420182449) 2 NosMinipl cable 1 Nostoolbox 6 Noshdmi to dvi cable 6 Nospower supplier 1 NosFujitsu PC (PART No B17O900052) 2 NosKey board 8 NosPlasma bracket	847160 40 830250 00		
259.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC [052100850317AM 20]	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	271020 00	1.46	M/o Power vide OM dated 23.11.2021 informed that it does not have any specific observation on the proposal of the applicant. The Committee decided to seek clarification from the firm regarding the ITC HS Code under which they intend to import. DL issued to the firm on 20.12.2021. Reminder sent to firm on 19.01.2022.
260.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00111032AM22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	843280 90	14092 7.000	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed thatthe item “MS Coupling Torin” is not related to Power Tiller. Accordingly, this



						Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021. Reminder sent to the firm on 22.10.2021.
261.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI HQRXIMLAPPLY 00163916AM22	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	871310 10, 902190 90	24750 0	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. MoEF&CC (HSMD) vide email dated 27.12.2021 informed that the goods do not fall under HW Rules, 2016 and therefore do not require permission from this ministry.
262.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	852550 40	45087 000	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 85alvaniz.
263.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029561AM22	29.4.21	10 Nos Communication jamming equipment	852550 40	37037	Comments sought from Cabinet Secretariat by Post on 09.08.2021. Reminder sent on 01.12.2021.

264.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00028460AM22	29.4.21	10 Nos Other Aerials or Antenna:----For communication jamming equipment	852910 21	37230	The Committee decided to Reject the case on the basis of comments received from the Cabinet Secretariat
265.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00019185AM22	15.04.21	18 Nos Communication jamming equipment	852550 40	67847	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021.
266.	CHENAB IMPEX PRIVATE LIMITED HQRXIMLAPPLY 00344682AM22	05.02.22	10000 Kgs RICE (Oryza sativa)	100630 10	14210 00.00	The Committee decided to examine the case on file.
267.	VEDANTA LIMITED HQRXIMLAPPLY 00119116AM22	21.06.21	Gold (25 KGS) & Silver (300 KGS)	710812 00 710691 00	13270 0000	The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to furnish the above documents vide email dated 16.08.2021. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.

268.	LALITHAA JEWELLERY MART PRIVATE LIMITED HQRXIMLAPPLY 00223759AM22	19.11.21	20 MT GOLD (DORE) BARS	710812 00	84000 00000 0	The Committee examined the documents submitted by the firm and decided to call for the following documents: (i) Utilization details of previous license issued to the firm. (ii) Valid CTO beyond 30.11.2021. DL issued to the firm on 30.11.2021. Reminder sent to the firm on 15.12.2021. The firm has now submitted Consent Order issued by Tamil Nadu Pollution Control Board valid till 31.03.2023. However, they have still not submitted utilization details of previous license. The Committee decided to seek utilization details of previous license from the firm. DL issued to the firm on 04.02.2022.
269.	M D OVERSEAS PRIVATE LIMITED. UTTRAKHAND HQRXIMLAPPLY 00274238AM22	03.12.21	20000Kgs RAW GOLD (DORE) BARS PURITY UPTO 95%	710812 00	10000 00000 00	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.
270.	ZAVERI AND COMPANY PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY 00295868AM22	23.12.20 21	10,000 kgs. GOLD (DORE) BARS PURITY : UPTO 95%	710812 00	89,54, 33,96, 830.5 0	For Ex-post facto approval for import of 10 MT of Gold Dore Bars (upto 95 % purity).
271.	MAHAVIR BULLION & REFINERY	13.01.22	2000 Kgs SILVER DORE BARS (Not	710691 00	11350 0000	The Committee decided to call for valid NABL certificate from the firm.

	PRIVATE LIMITED HQRXIMLAPPLY 00318008AM22		Exceeding 95% Purity)			DL issued to the firm on 01.02.2022 requesting valid NABL certificate
272.	KUNDAN REFINERY PRIVATE LIMITED HQRXIMLAPPLY 00343895AM22	04.02.22	50 MT GOLD DORE BARS MAXIMUM PURITY 95 PERCENT	71081200	212741084397.000	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.
273.	TASHA GOLD PRIVATE LIMITED HQRXIMLAPPLY 00354352AM22	14.02.22	5 MT GOLD DORE BARS (UPTO 95% PURITY), for the refinery	71082000	20366997100.000	The Committee examined the documents submitted by the firm and decided to call for utilisation details of previous import license duly authorised by the Custom Authorities.

5. The meeting ended with vote of thanks to the chair.

